

**BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH BENCH AT CHENNAI**

**APPEAL NO. 49 OF 2021 (SZ)**

**Rajesh Ghantayath**

Aged about 30 years  
S/o. K.Ch.Ghantayath  
Residing at 02, 2<sup>nd</sup> Floor,  
A31, Anugraha Layout,  
Hoodi - Kodigehalli Main Road,  
Krishnarajapura,  
Bengaluru - 560 048.  
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**: APPELLANT**

**VERSUS**

**UNION OF INDIA**

Through its Secretary  
Ministry of Environment, Forests and Climate Change (MoEF&CC)  
New Delhi.  
And 5 Others

**... RESPONDENTS**

**REPLY STATEMENT OF KIADB (R5) ALONG WITH ANNEXURES**

**M/s. B. DHANARAJ**  
**Counsel for Respondent 5**

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Dated at Chennai on this the 18<sup>th</sup> day of October, 2021.

*Deepali*

**Counsel for Respondent 5**

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**: APPELLANT**

**VERSUS**

**1. UNION OF INDIA**

Through its Secretary  
Ministry of Environment, Forests and Climate Change (MoEF&CC)  
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Kendriya Sadan, 4<sup>th</sup> Floor, E & F Wings, 17<sup>th</sup> Main Road,  
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**2. STATE OF KARNATAKA**

Through its Chief Secretary  
Vidhana Soudha,  
Bangalore – 560 001.  
[ca@karnataka.gov.in](mailto:ca@karnataka.gov.in)

**3. CENTRAL POLLUTION CONTROL BOARD**

Through its Chairman  
Parivesh Bhawan, East Arjun Nagar,  
New Delhi – 110 032.  
[ccb.cpcb@nic.in](mailto:ccb.cpcb@nic.in)

**4. KARNATAKA STATE POLLUTION CONTROL BOARD (KSPCB)**

Through its Member Secretary,  
Parisara Bhawan, # 49, 4<sup>th</sup> and 5<sup>th</sup> Floors,  
Church Street,  
Bengaluru – 560 001.  
[memsecy@kspcb.gov.in](mailto:memsecy@kspcb.gov.in)

**5. KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD**

Through its Chief Executive Officer  
4<sup>th</sup> and 5<sup>th</sup> Floor, East Wing, Khanija Bhavan,  
Race Course Road,  
Bangalore – 560 001.  
[ceom@kiadb.in](mailto:ceom@kiadb.in)

**6. M/S. MOTHER EARTH ENVIRON TECH PRIVATE LIMITED**

Through its Authorised Signatory  
2542, 28<sup>th</sup> Cross, 17<sup>th</sup> Main Road,  
Banashankari 2<sup>nd</sup> Stage,  
Bangalore – 560 070.

**: RESPONDENTS**

  
**Chief Engineer-1**

Karnataka Industrial Areas Development Board  
Off: # 49, 5<sup>th</sup> Floor, East Wing, Khanija Bhavan,  
Race Course Road, Bengaluru-560 00.

**REPLY STATEMENT FILED ON BEHALF OF KIADB (R5)**

The Respondent No.5 respectfully submits as follows:

1. That the Memorandum of Appeal filed by the Appellant has been perused by this Respondent and the contents set forth therein are denied in toto save those that are expressly admitted herein. The Appellant is put to strict proof of those allegations that are not admitted in this Reply Statement.
2. At the outset, the present Appeal filed does not seek any relief, Interim or Final, as against this 5<sup>th</sup> Respondent. It is noted that the prayers relate to Quashing of the Environmental Clearance bearing No. F. No. 10-39/2020-IA.III dated 09.11.2020 issued by Ministry of Environment, Forest and Climate Change to Respondent No.6 ie. M/s Mother Earth Environ Tech Private Limited for the Setting up of Integrated Treatment, Storage & Disposal Facility (TSDF) of Hazardous waste with incineration and landfill facility at Plot No. 667to 689, Karnataka Industrial Area Development Board's (KIADB) Harohalli Industrial Area Phase III, District Ramanagara, Karnataka and further to Direct the Respondent No.1 to delist the Project Proponent from carrying out the activity of TSDF for the continuous and the intentional violation committed towards the environmental norms. The only concern as observed Para 1 of the Appeal is that the Project is notably located in the industrial area of this 5<sup>th</sup> Respondent.
3. That this Respondent points out that the Appellant has not made out any cause as against this Respondent, as is observed in the contents of the Appeal from Paragraphs 3 to 5.
4. That this Respondent notes that the Appellant points out to the Environmental Assessment Study during March 2017 and the Environmental Clearance received on 21.09.2017, in Paragraphs 6, 7, 8 & 9 and thereby, alleges that Phase III Industrial Area which is a Red Category Industry like TSDF. This Respondent refutes the allegations of the Appellant in toto and has opted to respond to the Appellant's baseless allegations in the light of the Annexures relied on by this Respondent, as stated especially in the below Paragraphs.

  
Chief Engineer-1

Karnataka Industrial Areas Development Board  
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5. That in the 169<sup>th</sup> Experts Appraisal Committee (EAC) meeting held on 6<sup>th</sup> and 7<sup>th</sup> April 2017, the Committee had sought additional details from KIADB in respect of industrial units/activities proposed in the industrial area to show that if they are covered either under Category A (National Level Appraisal) or Category B (State Level Appraisal) in terms of the Schedule to the EIA Notification, 2006.' In this regard, KIADB had submitted the details of Industries including the categorization (Category A or B) as per the MoEF&CC EIA Notification dt:14-09-2006 and subsequent amendments. The submitted list of Industries includes the Unit of the 6<sup>th</sup> Respondent M/s. Mother Earth Environ Tech Private Limited, for Category A, Project Activity - 7(d) – All integrated Facilities having incineration and and Landfill or Incineration alone - For establishment of Common Hazardous Waste Treatment, Storage and Disposal Facilities (TSDFs). As such, KIADB has not violated the TOR Compliance. The Details of Clarifications furnished are provided as **Annexure-1**.
6. That the contents in Paragraphs 10 to 12 warrant no response from this Respondent as the allegations are against the Project Proponent in respect of alleged violation of directions and guidance of the Central Pollution Control Board.
7. That this Respondent denies the averment of the Appellant as provided in Paragraphs 13 and 14 of the Appeal. It is clarified by this Respondent that there are no notified Ecological and Environmental Sensitivity areas that are situate within 10km radius. The Nearest Eco Sensitive area is Bannerghatta National Park which is situated around 11km from the Project Boundary. The Map showing the distance from the Project Boundary and the Baannerghatta National Park is produced as **Annexure-2**.
8. That this Respondent further states that the General Condition (GC) in the Environment Impact Assessment (EIA) Notification dated 14.09.2006 issued by the Ministry of Environment and Forests, states that any project or activity specified in Category 'B' (i.e., State Level Appraisal) will be treated as Category 'A' (i.e., National Level Appraisal), if located in whole or in part within 10 km from the boundary of Eco-sensitive areas as notified under Sec.3 of the Environment (Protection) Act, 1986.



Chief Engineer-1

Karnataka Industrial Areas Development Board  
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9. This Respondent clarifies that the said General Condition is not applicable here, since this Project site is not located within the 10 km radius of (i) Protected Areas notified under the Wild Life (Protection) Act 1972 (ii) Critically Polluted Areas as notified by the Central Pollution Control Board constituted under the Water Act 1974, (iii) Eco-sensitive Areas as notified under the Environment (Protection) Act, 1986 and (iv) Inter-State / International Boundaries. In this context, the Appellant is called to strict proof of their allegations made in dependence of the EIA Notification 2006.
10. That all the averments of the Appellant in Paragraphs 15 to 47 as well as the Grounds cited therein are denied in toto by this Respondent. Unlike what have been made up by the Appellant, this Respondent has duly complied with the legal requirements and has only ensured that the process involving the role of KIADB is transparent.
11. That in particular to the allegations against this Respondent in the conduct of Public Hearing in Paragraph 39, this Respondent states that there has been no suppression of real activity as is seen from the submission of details as sought by the Experts Appraisal Committee (EAC) during the 169<sup>th</sup> Meeting held on 6<sup>th</sup> and 7<sup>th</sup> April 2017, as regards industrial units/activities proposed in the industrial area to show that if they are covered either under Category A (National Level Appraisal) or Category B (State Level Appraisal) in terms of the Schedule to the EIA Notification, 2006.' The Unit of the 6<sup>th</sup> Respondent M/s. Mother Earth Environ Tech Private Limited, is marked for Category A, Project Activity - 7(d) - All integrated Facilities having incineration and and Landfill or Incineration alone - For establishment of Common Hazardous Waste Treatment, Storage and Disposal Facilities (TSDFs), as already provided for in Annexure 1. There has been no violation and KIADB has acted in a transparent manner.
12. This Respondent submits that all the grounds cited in the Memorandum of Appeal by the Appellants have been suitably addressed in the aforementioned paragraphs. However, this Respondent craves the leave of this Hon'ble Tribunal to file Additional Reply Statement as and when it may be found necessary.

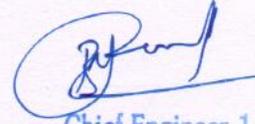


Chief Engineer-1  
Karnataka Industrial Areas Development Board  
Off: # 49, 5<sup>th</sup> Floor, East Wing, Khanija Bhavan,  
Race Course Road, Bengaluru-560 00.

In the light of the facts and circumstances stated above, it is humbly prayed that this Hon'ble Tribunal may be pleased to dismiss the above Appeal No. 49 of 2021 as against the Respondent No.5 (KIADB) and pass such further or other Orders as may be deemed fit and proper in the facts and circumstances of the case and thus render justice.

Dated at Bengaluru on this the 18<sup>th</sup> day of October 2021.

**Counsel for Respondent No.5**

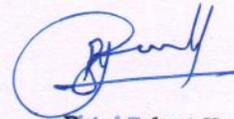


**Chief Engineer-1**  
**Respondent No.5**  
 Karnataka Industrial Areas Development Board  
 Off: # 49, 5th Floor, East Wing, Khanija Bhavan,  
 Race Course Road, Bengaluru-560 00.

**VERIFICATION**

I, B.K.Pavithra, S/o. Shri.B.A.Kumara Swamy, aged about 53 years, working as the Chief Engineer I, in the Karnataka Industrial Areas Board Office located at No.49, 5<sup>th</sup> Floor, East Wing, Khanija Bhavan, Race Course Road, Bengaluru - 560 001, Karnataka, do hereby solemnly affirm and sincerely declare that the contents of the above Reply Statement are true to the best of my knowledge and belief and based on true facts and events and available records.

Verified at Bengaluru on this the 18<sup>th</sup> day of October 2021.



**Respondent No.5**  
 Karnataka Industrial Areas Development Board  
 Off: # 49, 5th Floor, East Wing, Khanija Bhavan,  
 Race Course Road, Bengaluru-560 00.



# KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD

(A Government of Karnataka Undertaking)

#14/3, 2<sup>nd</sup> Floor, Aravinda Bhavana, Nrupathunga Road, Bangalore – 560 001

Phone : 22117372, e – mail : do1@kiadb.in

No. KIADB/DO&EE-I/*HHM* /2017-18

Date: 05-06-2017

To,  
The Director (IA-III)  
Ministry of Environment, Forest and Climate change,  
ParyavaranBhawan, Jorbagh Road,  
New Delhi-110003.

Dear Sir,

**Sub:** Environmental Clearance (EC) for Proposed “Combined Development of Harohalli Phase II & III Industrial Area, at KanakapuraTaluk, Ramanagara District, Karnataka” – Reg. Submission of Additional Details sought by Member Secretary.

**Ref:** 1. Proposal No. IA/KA/NCP/32937/2015 Dated: 17.03.2017 Submission for EC  
2. MoEFCC File No.21-142/2015-IA-III.  
3. Minutes of 169<sup>th</sup> meeting of Expert Appraisal Committee held on 6<sup>th</sup>-7<sup>th</sup> April, 2017 for projects related to Industrial Estate/Area, SEZ and Highways  
4. Email received from MoEFCC for Submission of Additional Details Sought.

With reference to the above subject, KIADB is proposed to develop combined Harohalli Phase II & III Industrial Area, at KanakapuraTaluk, Ramanagara District, Karnataka. In this regard KIADB have submitted the Final EIA Report on 17.03.2017 in MoEFCC portal. The proposal was discussed for granting EC in the 169<sup>th</sup> EAC meeting held on 7<sup>th</sup> April 2017. As per the proceedings and the ADS mail received from MoEFCC, the committee has asked to submit replies for the queries/clarifications raised in the meeting. In this regard we are hereby submitting the point wise replies for the queries raised in the meeting.

Kindly consider the same and request you to schedule the EC Meeting dates at the earliest.

Yours faithfully,

*[Signature]*  
Development Officer &  
Executive Engineer – I

Encl: 1. Point wise replies for the queries raised in the 169<sup>th</sup> EAC Meeting

**169<sup>th</sup> EAC Meeting Clarifications – Combined Development of Harohalli Phase II & III Industrial Area’ at Kanakapura Taluk of District Ramanagara (Karnataka) by KIADB – [F.No.21-142/2015-IA-III]**

1. The details in respect of industrial units/activities proposed in the industrial area, none of them seems to be covered either under category A or B in terms of the schedule to the EIA Notification, 2006.

**Reply.** The details of industrial units/activities including their categorization (Category A or B) as per MoEFCC EIA Notification dt: 14.09.2006 & subsequent amendments are given in **Table 1**. The complete list of industries in both Phase II & III along with area of extent is attached as **Annexure I**.

**Table 1  
List of Industries**

Name of Industries	Category as per MoEFCC EIA Notification dt:14.09.2006	Category of Industry	Justification
<b>Phase III Industrial Area</b>			
Simha Manufacturing Pvt. Ltd.	Category - 'B' Project Activity – 3 (a) - Metallurgical industries (ferrous & non-ferrous)  Secondary Metallurgical processing industries  ➤ All Toxic and heavy metal producing units <20000 TPA  ➤ All other non-toxic secondary metallurgical processing industries > 5000 TPA	Fabrication & Machining	Manufacturer of electric motors, generators and transformers.
Mahaveer Metals,		Ferrous & Non-Ferrous Metal Re-Rolling	Manufacturer of Submersible Bushes, Textile loom Bushes, Mono block pump Bushes
Om Shakthi Industries		Non Ferrous Casting & Wire Drawing	Manufacturer and supplier of Construction Equipment, Rollers and Hydraulic Machines.
R P Metal Sections Pvt. Ltd.		ERW Precision Steel Tubes & Metal Sections	Manufacturer of metal sections like rolling shutters, door sections, window sections, railings etc.
Chaitanya Hi-Tech Engineering Co. Pvt. Ltd		Steel Forging and Machining	Machining and manufacturing of precision components and assemblies for automotive industries
Cicon Engineers Private Ltd.		Steel Fabrication, Aluminium	Technological and Engineering excellence in Civil Engineering & Construction Industry.

Siddi Vinayaka Spechem Private Limited	Category – 'B' Project Activity – 5 (f) - Synthetic organic chemicals industry - Located in a notified industrial area/ estate	Health and Pharma	List of products in his existing unit at IE, Bommasandra, Hosur Road, Bengaluru – Reagents and Linkers for Peptide and Organic Synthesis, Biochemical reagents, Chemical Regents, Building blocks of Amino Acids and Amino Alcohols, Chiran Intermediates and Heterocyclic Compounds
Mother Earth Environ Tech Private Limited	Category – 'A' Project Activity - 7 (d) - All integrated facilities having incineration & landfill or incineration alone	Common hazardous waste treatment, storage and disposal facilities (TSDFs)	Integrated TSDF Category A
CETP	Category – 'B' Project Activity - 7 (h) - All projects	The categorization will depend upon the category of member industries being served.	All CETPs Category B
<b>Phase II Industrial Area</b>			
Metcorp	Category - 'B' Project Activity – 3 (a) - Metallurgical industries (ferrous & non-ferrous)  Secondary Metallurgical processing industries  ➤ All Toxic and heavy metal producing units <20000 TPA ➤ All other non-toxic secondary metallurgical processing industries > 5000 TPA	➤ Non Ferrous Metal Processing	Aluminum scraps, MS scraps, ferrous metals, non-ferrous metals
Sri Lakshmi Textile Industries		➤ Textile Machinery, Ferrous & Non Ferrous	Manufacturers of Textile machinery
Fenfe Metallurgical		➤ Non Ferrous Casting, Foundry Additives	Supplier and Manufacturer of Dies, moulds, aluminum castings, aluminum alloy castings, industrial aluminum castings, automobile aluminum castings, copper alloy casting, casting
Raspri Engineering Industries Ltd		➤ Non Ferrous Casting	Machined castings using a wide range of casting processes and a comprehensive list of alloys.
Apotex Pharmachem India Pvt. Ltd.	Category – 'B' Project Activity – 5 (f) - Synthetic organic	Active Pharmaceutical Ingredients	List of products in his existing unit at IE, Bomma Sandra, Hosur Road,

	chemicals industry - Located in a notified industrial area/ estate		Bengaluru – APIs and R&D products manufacturing unit
I Dreamz Health Care		Pharmaceuticals, Nutraceuticals, Liquids	Manufacturers of Glutathione, Skin whitening tablets, Nutraceuticals, body building products, Amino acids, whey proteins supplements
Bio vitamins Pvt. Ltd.		Pharmaceutical and Biotech	Manufactures of Nutraceuticals, Anti-inflammatory, Anti-Bacterial, Anti Ulcerents, Calcium/Heamatinics, Multivitamins
CLT Rubbers		Bitumin Products & Petroleum Products	Processing/manufacturing of High performance bituminous binder for high ways & airports.
ANS Paper Mills Pvt. Ltd	Category – ‘B’ Project Activity – 5 (i) – Pulp& paper industry - Pulp manufacturing from waste paper and paper manufacturing from waste paper pulp and other ready pulp	M G Craft Paper	Manufacturer of Paper, Box, Corrugated Box, Corrugated Paper Box, Paper Dealers Craft Paper Dealers
Orchid Laminates Pvt Ltd		Duplex Paper, Kraft Paper etc.	Manufacturer of Coated Paper Boards and High Pressure Decorative Laminate sheets (HPL Sheets).
Enano Incintech	Category – ‘A’ Project Activity – 7 (d) - Common hazardous waste treatment, storage and disposal facilities (TSDFs) - All integrated facilities having incineration & landfill or incineration alone	Ash & Residuals from Industrial Waste	All facilities having incineration only – Category ‘A’  Industrial and hazardous waste services - Hazardous waste hauling /transportation by authorized vehicles and its incineration

**Note:** Project Activity – 7 (c) Industrial estates/ parks/ complexes/ areas, export processing Zones (EPZs), Special Economic Zones (SEZs), Biotech Parks, Leather Complexes – Category ‘A’ - If at least one industry in the proposed industrial estate falls under the Category A, entire industrial area shall be treated as Category A, irrespective of the area. **Industrial estates with area greater than 500 Ha and housing at least one Category B industry (as per EIA Notification dated 14<sup>th</sup> September 2006).**

2. **If the area involved is more than 500 ha, and the project site is within 5 km of the inter-state boundary, proper categorization of industries is essentially required to arrive at the justification and efficacy of the proposed CETP, CSTP and other infrastructural requirements, and to ensure the environmental safeguards accordingly.**

**Reply.** The CETP is proposed based on considering by fixing inlet characteristics for industrial effluents, individual industries will provide primary treatment for their effluents at their premises to meet the inlet characteristics of proposed CETP. The CETP will be designed considering the inlet characteristics as suggested by KSPCB.

The essential details to justify the efficacy of the CETP are given below.

1. The proposed CETP with a capacity of 5 MLD (in phases) consists of physical, chemical and biological treatment
2. Advanced MBBR (Moving Bed Biological Reactor) technology is proposed.
3. The MBBR technology is a simple, single through process where all biological activities take place on the biomass carriers.
4. MBBR process prevents sludge recycling from secondary clarifier.
5. MBBR technology is a robust and reduces soluble pollutants with minimal process complexity.
6. MBBR utilize significantly smaller foot print compared conventional aerobic treatment methods.

Individual industries will be advised at the time of allocation of plot, to treat their waste water to meet CETP inlet standards as given in **Table 2** or will be as prescribed by the State Pollution Control Board while obtaining CFE. The CETP will be designed to treat the waste water MBBR meeting the on land for irrigation (greenbelt) standards as given in **Table 3** (MoEFCC Notification dated: 01.01.2016 attached as **Annexure II**).

Effluent from industrial processes requires some form of pretreatment prior to sending the effluents for further treatment at CETP. This is mainly required when wastewater is carried through gravity lines to minimize corrosion & clogging and to prevent reductions in biological treatment process efficiency due to toxic constituents. Pre-treatment standards for sulphides, sulphates and pH are concerned with preventing corrosion of concrete parts in gravity pipes and also the anaerobic conditions leading to the formation of hydrogen sulphide leading to the fire accidents. Limits for the discharge of oil, grease, grit and heavy sediments are prescribed in order to prevent clogging of pipelines. Limits to heavy metals and toxic organics would ensure proper performance of biological treatment and minimize accumulation of contaminants in residual sludge.

Most of the industries proposed are MSME's, White, Orange and Green category and few are of Red category. Hence the water consumption of most of the industries is less. The

entire treated water from the CETP will be utilized within the industrial area for greenbelt development at industrial area level and also within the industrial plots. Hence no treated waste water will be discharged outside the industrial area. The treatment system consists of tertiary treatment of Activated Carbon Filter (ACF) and Mixed Media Filter (MMF) also. The sludge generated from the CETP will be sent to authorized landfill nearby the industrial area.

**Table 2**  
**Inlet Effluent Quality Standards for CETPs**

S. No	Parameter	Concentration
1	pH	5.5 – 9.0
2	Temperature °C	45
3	Oil and grease	20
4	Cyanide (as CN)	2
5	Ammonical Nitrogen (as N)	50
6	Phenolic Compounds (as C <sub>6</sub> H <sub>5</sub> OH)	5
7	Hexavalent Chromium	2
8	Total Chromium	2
9	Copper	3
10	Nickel	3
11	Zinc	15
12	Lead	1
13	Arsenic	0.2
14	Mercury	0.01
15	Cadmium	1
16	Selenium	0.05
17	Fluoride	15
18	Boron	2
	Radioactive Materials	
19	Alfa emitters, Hc/ml	10 <sup>-7</sup>
20	Beta emitters, Hc/ml	10 <sup>-8</sup>

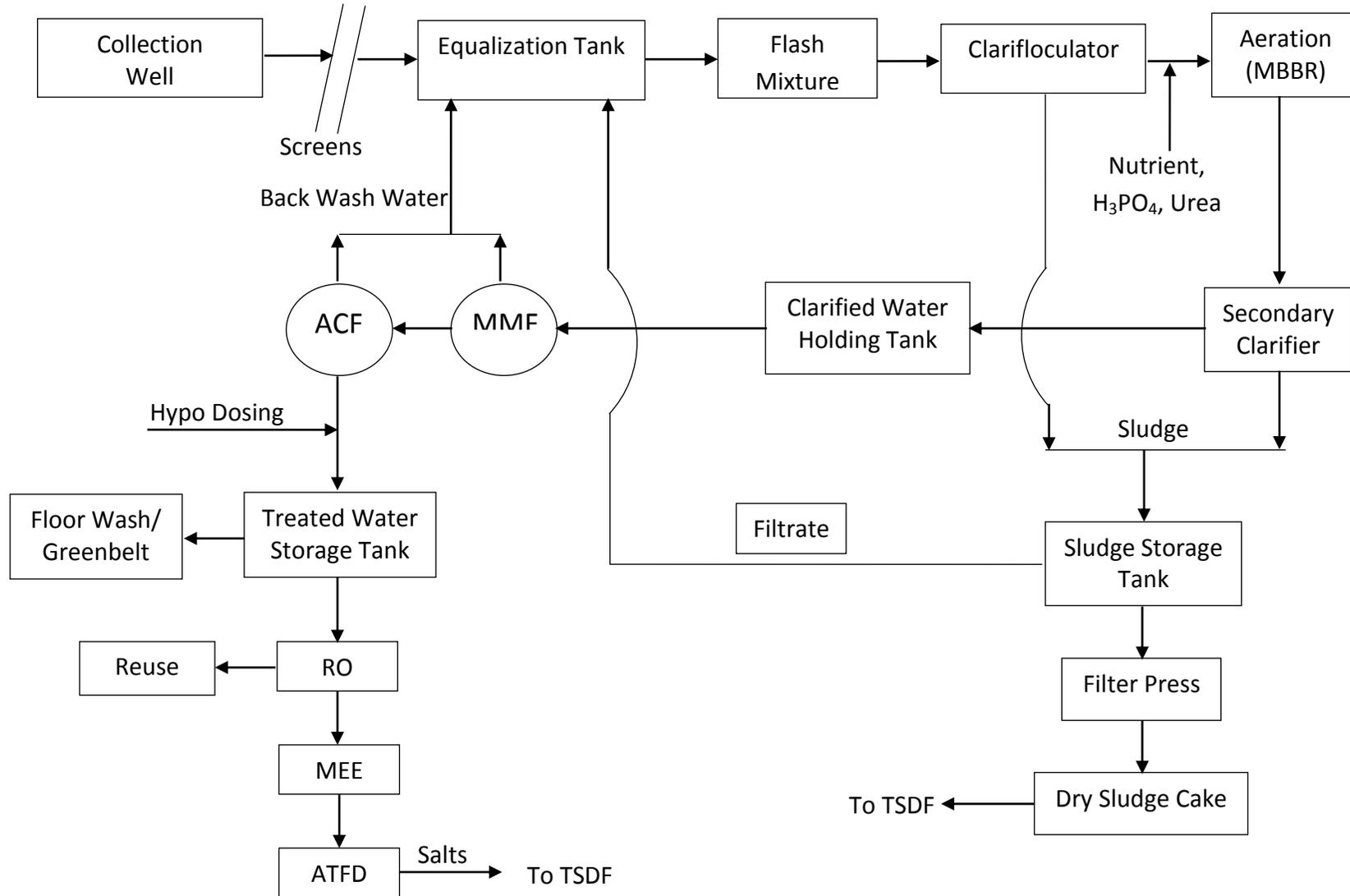
*(Guidelines for management, operation and maintenance of common effluent treatment plants, CPCB publications, programme objective series: PROBES/81/2001-2002).*

**Table 3**  
**Industrial Wastewater and CETP (post treatment) Characteristics**

Industry	Parameter	Standards	
<b>Inlet Quality Standards</b>	<b>For each Common Effluent Treatment Plant (CETP), the state Board will prescribe inlet quality standards for General parameters, Ammonical-Nitrogen and Heavy metals as per design of the Common Effluent Treatment Plant (CETP) and local needs &amp; conditions</b>		
<b>Treated Effluent Quality Standards</b>	<b>General Parameters</b>	<b>Units</b>	<b>CETP outlet water* (on land for irrigation)</b>
	pH	-	6 - 9
	BOD, 27 °C	mg/l	100
	COD	mg/l	250
	TSS	mg/l	100
	FDS (TDS)	mg/l	2100
	Temperature, °C	mg/l	Shall not exceed more than 5°C above ambient air temperature.
	Oil & Grease	mg/l	10
	Ammonical – Nitrogen	mg/l	Not Specified
	Total Kjeldahl Nitrogen (TKN)	mg/l	Not Specified
	Nitrate Nitrogen	mg/l	Not Specified
	Phosphates as P	mg/l	Not Specified
	Chlorides	mg/l	1000
	Sulphates as SO <sub>4</sub>	mg/l	1000
	Flouride	mg/l	2
	Sulphide as S	mg/l	2
	Phenolic Compounds (as C <sub>6</sub> H <sub>5</sub> OH)	mg/l	1
	Total Residual Chlorine	mg/l	1
	Zinc	mg/l	15
	Iron	mg/l	3
	Copper	mg/l	3
	Trivalent Chromium	mg/l	2
	Manganese	mg/l	Not Specified
	Nickel	mg/l	Not Specified
	Arsenic	mg/l	Not Specified
	Cyanide as CN	mg/l	Not Specified
	Vanadium	mg/l	Not Specified
Lead	mg/l	Not Specified	
Hexavalent Chromium	mg/l	Not Specified	
Selenium	mg/l	Not Specified	
Cadmium	mg/l	Not Specified	
Mercury	mg/l	Not Specified	

\* MoEFCC Notification – S.O.4 (E) dated 01.01.2016

**Figure 1**  
**Schematic Flow Diagram of Common Effluent Treatment Plant (CETP)**



**3. The Committee was also not convinced with the response/action plan of the project proponent on the issues raised during public hearing, especially regarding pollution problems due to the existing industries in the industrial area, employment, land acquisition and the disparity in compensation thereof**

**Reply:** The response/action plan of the project proponent on the issues raised during public hearing is given below.

**1. Pollution problems due to the existing industries in the industrial area.**

- Existing industries in the industrial area will be advised to install air pollution controlling equipment's to reduce/meet their emission levels to CPCB/KSPCB standards.
- Industries generating effluents in 2<sup>nd</sup> phase are advised to send their untreated/partially treated effluents to the CETP proposed in the combined industrial area for further treatment and treated water will be reused within the industrial area.
- **Environmental Officer, KSPCB** assured that no industry will be spared in case if it is found to be violating the Pollution Control Acts and Rules and action will be initiated. He stated that, the co-operation of the public is also important to identify the defaulters and requested the public to inform the Board whenever there is any discharge of effluents into water body or dumping of waste illegally.
- All industries will be displaying their CFE obtained, at their main gate on a notice board and which will be accessible to the public. The CFE will contain all the pollution prevention measures to be taken by the industry.

**2. Employment**

- **Joint Director, DIC, Ramanagara** informed that, a survey is in progress for collecting the information about local unemployment, available skilled and unskilled labours, employment opportunities in the existing industries and also jobs given by the industries at present. He appealed to the public to furnish the details of unemployed youths, their education and training requirement etc. to enable discussions with the industrial units and to facilitate employment to the local youths.
- **Deputy Commissioner, Ramanagara** informed the public that, district administration will strictly implement Sarojini Mahishi report regarding employment to the local people. She also said that survey is under progress for identification of available skilled and unskilled people and establishment of vocational training institution in Harohalli Industrial Area.
- All industries will be advised to provide employment as per the existing norms of state and central government. Preference will be given to the local land losers/ persons based on their qualifications and as per the requirement in the industrial units coming up.

- An amount of Rs. 85 lakhs under CSR activities has been allocated for vocational training to local unemployed educated youth.

### **3. Land acquisition and the disparity in compensation**

- **Special Land Acquisition Officer, KIADB** stated that, w.r.t. 2<sup>nd</sup> and 3<sup>rd</sup> phase Harohalli Industrial Areas, compensation has been paid to the land losers who had clear titles and also in some of the cases deposits have been made to the court to settle the disputes with the land losers.
- **Development Officer, KIADB** expressed that the public grievances such as compensation issues, local employment etc. will be addressed through Single Window Agency meetings. Regarding the issue of panchayath license to the industrial units, he clarified that the industries are required to obtain license from the concerned village panchayat by paying the necessary license fee. He stated that KIADB is imposing conditions in the lease cum sale agreement regarding the same.

**Table 4**  
**Public Hearing Proceedings**

S. No	Name & Address	Comments & Remarks	Replies by KIADB	Action Plan
1	<b>Siddappa, Hulisiddanadoddi</b>	<p>He stated that local people have not opposed industrial area development but he insisted the authorities to ensure no illegal disposal of effluents to the lakes or ponds adjacent to the industrial area.</p> <p>He also expressed that as for as possible the existing greenery shall be retained in addition to the proposed afforestation.</p> <p>He expressed the concern about local employment for land losers based on their education, skill etc.,</p> <p>He also spoke about disparity in compensation to the land losers and also suggested proper regulation of air emissions and effluents likely to be generated from the upcoming industrial units.</p>	<p><b>C.Siddaramaiah, Environmental Officer, KSPCB</b> assured that no industry will be spared in case if it is found to be violating the Pollution Control Acts and Rules and action will be initiated. He stated that, the co-operation of the public is also important to identify the defaulters and requested the public to inform the Board whenever there is any discharge of effluents into water body or dumping of waste illegally.</p> <p><b>Sri Honmane, Joint Director, DIC, Ramanagara</b> informed that, a survey is in progress for collecting the information about local unemployment, available skilled and unskilled labours, employment opportunities in the existing industries and also jobs given by the industries at present. He appealed to the public to furnish the details of unemployed youths, their education and training requirement etc. to enable discussions with the industrial units and to facilitate employment to the local youths.</p> <p><b>Sri. Chandrashekaraiyah, KAS, Special Land Acquisition Officer, KIADB</b> stated that, w.r.t. 2<sup>nd</sup> and 3<sup>rd</sup> phase, Harohalli</p>	<p>The effluents generated from the industrial area will be treated in the CETP and treated water will be used for greenbelt development and for other industrial activities within the industrial area. Hence disposal of effluents outside the industrial area is not envisaged. An amount of Rs.14 Crores has been allocated under EMP budget for CETP and CSTP. A 30m wide buffer area/no development zone will be provided all around the existing pond as a protective measure.</p> <p>The existing trees in some parts of the layout like parks, open space and buffer area will be retained/maintained and trees coming in plot area will be transplanted to other places of the site and if it is needed to cut/fell any trees then plantation will be carried out in 1:3 ratio in the greenbelt areas. Preference will be given to the local land losers/ persons in employment based on their qualifications and as per the requirement in the industrial units coming up. An amount of Rs. 85 lakhs under CSR activities has been allocated for vocational training to local unemployed educated youth.</p>

			Industrial Areas, compensation has been paid to the land losers who had clear titles and also in some of the cases deposits have been made to the court to settle the disputes with the land losers.	Compensation will be paid by KIADB after ascertaining the proof of ownership of the land area.
2	<b>Ravigowda, Jakkasandra</b>	He stated that public has no information about public hearing and had the authorities given wide publicity about this programme, more local people would have shared much information about local environmental issues.	As per the requirements of the EIA Notification, the Karnataka State Pollution Control Board had issued paper notification on 23.11.2016 in leading newspapers The Hindu (English) and Prajavani (Kannada). Paper Notification was also issued in local leading newspaper Ramanagara Varthe on 07.12.2016 for wide publicity to facilitate stake holders such as local residents, environmentalists, public who are likely to be affected directly or indirectly by the project to submit their objections, suggestions, advice etc., through E-mail/in writing to the Karnataka State Pollution Control Board/Presiding Officer, Environmental Public Hearing Panel (Deputy Commissioner and District Magistrate, Ramanagara District) or orally during the public hearing.	KIADB in future whenever conduct public hearing for other industrial areas we will try to inform concerned villages through respective panchayaths.
3	<b>Muniraj, President Raita Sangha</b>	He spoke about compensation issues and local people suffering due to existing industrial activities and requested the KIADB authorities to pay proper compensation to the land losers.  He informed that Suvarnamukhi River	<b>Sri Honmane, Joint Director, DIC, Ramanagara</b> informed that, a survey is in progress for collecting the information about local unemployment, available skilled and unskilled labours, employment opportunities in the existing industries and also jobs given by the industries at present. He appealed to	Compensation will be paid by KIADB after ascertaining the proof of ownership of the land area.  The effluents generated from the industrial area will be treated in the CETP and treated water will be reused for greenbelt development and for

		<p>has been polluted and there is crop loss due to irrigation by this polluted water. He also stated that there was illegal disposal of effluents to the river at Chikkakurubarahalli, resulting in fish kill and the same was reported in the newspaper, but there was no action initiated in spite of public protest. He cautioned that, such incidents should not be repeated and the authorities should take proper care.</p> <p>He also told that KIADB have acquired land till the village boundary and this will create public nuisance and health problems due to industrial pollution, noise etc. especially to the elderly and students and suggested to provide more buffer area between village limits and industrial area.</p>	<p>the public to furnish the details of unemployed youths, their education and training requirement etc. to enable discussions with the industrial units and to facilitate employment to the local youths.</p> <p><b>C.Siddaramaiah, Environmental Officer, KSPCB</b> assured that no industry will be spared in case if it is found to be violating the Pollution Control Acts and Rules and action will be initiated. He stated that, the co-operation of the public is also important to identify the defaulters and requested the public to inform the Board whenever there is any discharge of effluents in to water body or dumping of waste illegally.</p> <p><b>Syed Ifthekar Ahmed, Development Officer, KIADB</b> informed the public that a buffer of 250 m from the village boundary to the industrial area boundary will be provided.</p>	<p>other industrial activities within the industrial area. Hence disposal of effluents outside the industrial area is not envisaged. An amount of Rs.14 Crores has been allocated under EMP budget for CETP and CSTP.</p> <p>A 15m wide buffer area with 3 tier plantation will be provided all along the boundary of the industrial area and 33% of total industrial area is allocated for greenbelt development. This green buffer area will act as a barrier between the industrial area and surrounding villages. As precautionary measure non-polluting industries (MSME), commercial and parking facilities will be allocated towards village side. An amount of Rs. 11.8 Crores under EMP budget has been allocated for greenbelt development within the industrial area.</p>
4	<b>Kote Kumar, District President, Samatha Sainika Dala</b>	<p>He congratulated the organizers of the public hearing programme and expressed that more existing industrial unit representatives should have present to listen the environmental problems faced by the local people.</p> <p>He stated that the authorities should take the initiative to display Boards at</p>	<p>All industries will be displaying their CFE obtained, at their main gate on a notice board and which will be accessible to the public. The CFE will contain all the pollution prevention measures to be taken by the industry. All industries will be instructed to provide employment as per the existing norms of state and central government. As suggested a</p>	<p>KIADB will insist all industries to follow CFE conditions strictly in case of deviations they will inform to the pollution control board authorities for taking necessary actions.</p>

		<p>each industry, having information about the conditions imposed on the pollution prevention measures to be provided by the industry. The details of concerned officer shall also be given in the display board to enable public to give complaint in case of any illegal disposal, pollution problems etc.,</p> <p>He also suggested forming a co-ordination committee consisting of local people, public representatives and government officials to discuss about environmental issues and to oversee the local employment issues etc., as the industries will not allow any public/public representatives to enter their industry to verify any pollution problems.</p>	<p>committee will be formed to look after environmental issues of the industrial area, in which representation will be from the all member industries, government officials if required representation will be taken from nearby villages.</p>	
5	<b>Jagadeesh, Bannikuppe</b>	<p>He stated that, in the existing 1<sup>st</sup> and 2<sup>nd</sup> phase industrial area, employment is not given to local people and to consider this aspect in the proposed industrial area.</p> <p>He also expressed that, at present some of the industrial units are disposing the waste illegally and public are facing dust and odor nuisance problems from the tyre pyrolysis industries and requested to control the same.</p>	<p><b>Dr. B.R.Mamatha, IAS, Deputy Commissioner, Ramanagara</b> informed the public that, district administration will strictly implement Sarojini Mahishi report regarding employment to the local people. She also said that survey is under progress for identification of available skilled and unskilled people and establishment of vocational training institution in Harohalli Industrial Area.</p> <p><b>C.Siddaramaiah, Environmental Officer, KSPCB</b> assured that no industry will be spared in case if it is found to be</p>	<p>KIADB will request the respective industries to give preference for local educated and uneducated persons depending upon their qualification, requirement, etc. An amount of Rs. 85 lakhs under CSR activities has been allocated for vocational training to local unemployed educated youth.</p> <p>To minimize the air impacts on environment, individual units will provide air pollution control equipment's meeting KSPCB standards. KIADB will cooperate in taking action by</p>

			violating the Pollution Control Acts and Rules and action will be initiated. He stated that, the co-operation of the public is also important to identify the defaulters and requested the public to inform the Board whenever there is any discharge of effluents in to water body or dumping of waste illegally.	KSPCB officials on polluting industries in nearby existing industrial areas and also in the proposed project.  A 15m wide buffer area with 3 tier plantation will be provided all along the boundary of the industrial area and 33% of total industrial area is allocated for greenbelt development.
6	<b>Nagaraju, Zilla Panchayat Member</b>	<p>He spoke about the land compensation Issues and informed that no reservation is given in the 1<sup>st</sup>, 2<sup>nd</sup> and 3<sup>rd</sup> phase of industrial area.</p> <p>He insisted to consider 25% reservation of plots to SC/ST people in future KIADB developed industrial projects.</p> <p>He requested the KIADB authorities to clear the pending payments of the land losers.</p>	<b>Syed Ifthekar Ahmed, Development Officer, KIADB</b> expressed that the public grievances such as compensation issues, local employment etc. will be addressed through Single Window Agency meetings. Regarding the issue of panchayath license to the industrial units, he clarified that the industries are required to obtain license from the concerned village panchayath by paying the necessary license fee. He stated that KIADB is imposing conditions in the lease cum sale agreement regarding the same.	<p>The existing state and central government norms will be followed in providing reservation in allotting plots to SC/ST people and others.</p> <p>Compensation will be paid by KIADB after ascertaining the proof of ownership of the land area.</p>

**4. The project proponent was asked to submit the proper action plan on the suggestions given by the chairman, public hearing panel.**

**Reply:** Action plan for the suggestions given by the Chairman, Public hearing panel is given in **Table 5**.

**Table 5**  
**Action plan for comments/Suggestions by Chairman, Public Hearing panel**

S. No	Comments/Suggestions by Chairman, Public Hearing panel	Action Plan
1	Proper zoning of different categories of industries like pharmaceutical, chemical, waste re-processors etc. should be done. So that implementing pollution control measures becomes easy and economical.	In Phase 2 allocation has been made based on the category of industries like general industries, software, textile, granite & concrete etc. and the same will be followed for Phase 3 also for better, economical and easy implementation of pollution control measures
2	A separate zone should be provided for waste re-processors (where implementing complete pollution control measures is costly and less economical for them) with thick buffer zone of greenbelt around them so that there will not be pollution problems to other industries and public.	All the waste re-processors like CETP, CSTP (liquid waste) are provided at NE corner of the 3 <sup>rd</sup> phase and whereas Solid waste management facilities (hazardous and non-hazardous) are provided at center of the industrial area and both facilities are provided with buffer zone of 30m greenbelt around them.
3	Sufficient buffer zone with thick green belt should be developed towards villages so that the villagers do not face any pollution problem from the industries. Since the second phase of Industrial area has already been developed, the KIADB shall develop sufficient buffer zone towards villages by de-allotting the already allotted vacant plots.	A 15m wide buffer area/greenbelt will be provided all along the industrial area boundary. As the second phase is already in operation there will not be any chance of de-allotting the operational plots but in third phase care will be taken while allotting plots to the industries towards village side. Mainly less polluting industries will be given preference towards the village side.
4	The water bodies coming within the industrial area should be developed with sufficient buffer and fenced to prevent any illegal disposal of industrial	A 50m wide buffer area will be provided around the water body (Bannikuppe tank) and the same will be fenced to prevent illegal disposal of

	solid waste/effluents.	the solid waste/ effluents. Agreement between the individual industrial units and KIADB will be made in the initial stages with a pre-condition of treating the effluents in CETP only and not discharging into any water body.
5	The proposed industrial area should be developed with common facility for scientific management of liquid waste, solid waste, hazardous waste and other waste especially from small scale units without creating pollution/nuisance to the surrounding villages.	In the proposed industrial area, CETP is proposed for treating the industrial effluents, CSTP for treating the domestic effluents, solid waste management facility for proper segregation and treatment of solid waste.
6	A separate fund shall be maintained by collecting some percentage of total cost of industrial plots as well as CSR fund from individual industries. The same shall be utilized for providing basic facilities like infrastructure, potable water supply with RO plants, sewerage system, solar lighting, community programmes etc., in the surrounding villages. A committee headed by Deputy Commissioner and representatives of KIADB, KSPCB, District Industries Centre, Social Welfare Department, etc., should be constituted to spend the above fund.	An amount of around Rs. 5.5 Crores has been allocated for CSR activities, which is around 1% of the total project cost of the whole industrial area.  Individual industries will be allocating funds for CSR activities as per existing norms of statutory bodies which is around 2-3% of their annual profit.  KIADB will insist individual industries to provide funds for taking up CSR activities ( for providing basic facilities like infrastructure, potable water supply with RO plants, sewerage system, solar lighting, community programmes etc.) at the time of signing agreement.
7	After the development of Phae-2 and Phase-3, Harohalli Industrial Area becomes one of the biggest industrial areas in the country. Hence, the Karnataka State Pollution Board should establish exclusive Regional Office at Harohalli Industrial Area.	Noted and the same will be communicated to the KSPCB.

*Annexure I*  
*List of Existing and Proposed*  
*Industries*

## Phase wise List of Industries in the Combined Harohalli Industrial Area (Phase II & III)

### List of Industries Existing in Phase II

Name & Address of the Company	Activity/End Product	Area	Category as per CPCB
Sree Kateel Industries, Sy. No. 83, Superintendent Dinne, C K Palya Road, Gottigere Post, Off. Bannerghatta Road, Bangalore - 560 083	Fabrication & General Engineering	0.77	White
Deepak Transformers, No. 866, 11th 'B' Cross, 23 <sup>rd</sup> Main, II Phase, J P Nagar, Bangalore - 560 078.	Electrical Transformers	1	Orange
Fashion Fabrics, No. 411, 1st Floor, 10th Main Road, M S Ramaiah Enclave, Nagasandra Post, Bangalore - 560 073	Readymade Garments	1	
CLT Rubbers, No. 44/2, 5 & 6, New No. 27, Nigam Lane, Sarakki, J P Nagar, I Phase, Bangalore - 560 078.	Bitumen Products & Petroleum Products	1	Red
Milestone Creations, No. 1 & 2, Bettappa Lane, Shop-3, MDP Street, C T Street Cross, Bangalore - 560 002.	Jewellery Casting With Complete Finishing	1	Green
Sri Lakshmi Textile Industries, No. 12/9, New Kalappa Block, I Main Road, Srirampuram, Bangalore - 560 021.	Textile Machinery, Ferrous & Non Ferrous	0.95	Red/Orange
Hightek Ecowood, No. 110, 11th Main, III Phase, Girinagar, Bangalore - 560 085.	Artificial Wood out of Biomass	0.88	Green
Pal Engineering Company, 11 <sup>th</sup> KM, Kanakapura Road, Bangalore - 560 062.	Equipment, Machinery, Fixtures	1	
Moto Machinery Services, No. 10, Thigalara Periyana Lane, SJP Road Cross, Bangalore - 560 002.	Electrical Motor Winding & Services	0.5	White
Metcorp, No. 175, Nagappa Garden, Kothnur Dinne, Behind Meenakshi Temple, Bangalore - 560 076.	Non Ferrous Metal Processing	2	Red/Orange
Shivapriya Industries, No. 12/A, 2nd Main, 1st Cross, 1st Stage, West of Chord Road, Manjunathanagar Road, Bangalore - 560 010.	Readymade Garments	1	
T K Nanjunda Shetty Silk Pvt Ltd, II Floor, Resham Market, Avenue Road, Bangalore - 560 002.	Pure Silk Fabrics	1	
Motherland Garments Pvt Ltd, No. 75, Magadi Road, Bangalore - 560 023.	Readymade Garments	0.99	
S M S Electrodes, No. 179/2, Gottigere Main Road, Anjanapura Post, Bangalore - 560 062.	Welding Electrodes	1	Orange
Om Shree Rubber Reclaim Pvt Ltd, No. 245, 5th Cross, BSK 2nd Stage, 5th Block, Bangalore - 560 085.	Crump Powder & Reclaim Rubber	1.49	Green
R K Granites & Marbles, D-001, Purvafair Mont, Sector-2, HSR Layout, Bangalore - 560 034.	Granite Tiles and Slabs	0.5	Green
Karni Granite, No. 179/2, Shed No. 90 & 97, Kothanur, Uttarahalli Post, Bangalore - 560 062	Tiles, Slab, Cobble Stones Of Pebble Stone	0.98	Green
Saify Ind, No. 49-A1, Bommasandra Industrial Area, 5th Cross, Off Hosur Road, Bangalore - 560 099.	Readymade Garments	0.98	
Satish Enterprises, 7th Floor, Mantries Atlus Apartment, Rajbhavan Road, Bangalore - 560 001.	Textiles & Readymade Garments	2	
Shakthi Accumalators Private Limited, No. 231,	Batteries, UPS Solar Systems	2	Orange

1st Main, 3rd Cross, KSRTC Layout, 2nd Phase, J P Nagar, Bangalore - 560 078.			
Skava Electric (India) Pvt Ltd, No. 68, Prathibha Industrial Estate, Yelachenahalli, Kanakapura Road, Bangalore - 560 078.	Mcb, Switch & Accessories	1.96	
Mother Earth Environ Tech Private Limited, No. 5/E, 14th Main, Vijayanagar, Bangalore - 560 040.	LDPE Pipes, HDPE Pipes	3	
Pratheek CNC, No. 221/1, 4th Phase, Bommasandra Industrial Area, Bangalore - 560 099.	Engineering Job Works	0.99	
Sumukha Canes, No. 76, Changama Raju Gardens, SMS Layout, 5th Phase, J P Nagar, Bangalore - 560 078.	Collapsible Tubes Sheet Metal Components	1	
Microtech Exports, No. 72/73, Bommasandra Jigani Link Road, Jigani, Bangalore - 560 105.	CNC Precision Components	1	
Pyramid Packaging Pvt Ltd	Corrugated Boxes & Allied Products	2.91	Green
Abhaya Electric	Battery Charger & Allied Products	0.99	
Jagadamba Cartoons Pvt Ltd	Corrugated Boards & Boxes	1.05	Green
Vignesh Engineers Pvt Ltd	Structural Fabrication & General Engg	0.96	White
Sri Agarwal Steel Industries	Sheet Metal Works & Fabrication	1	White
Steel Centre	Sheet Metal Processing & Fabrication	0.97	White
Vilax Industrial Fabrics	Nylon Tyer Cord Fabrics	2.01	
Kalpana Enterprises	Mineral Water	2	Green
Karnataka State Financial Corporation	Technology Park for IT Sector	10	
Surya Software System Pvt Ltd	Software Development	2	
Turning Point Software Solutions Pvt Ltd	Software Development Centre	1.97	
Raj Enterprises	Wooden & Steel Furniture	1.33	Orange/Green
Bangalore Power Controls, M/s. Bangalore Power Controls, No. 1, Behind Meenakshi Temple, Hulimavu Post, Off. Bannerghatta Road, Bangalore - 560 076.		0.99	
U Cube IT Park		10	
Pyrodynamics	Scad-400, Bcm-800, Strain Measurement System	0.98	
Jaak Hydro Pneumatic Company	Hydraulic Press Machines & General Fabrication	0.5	White
Choudary Industries	De-coiling Profile Iron & Steel Products	1	
Ashok Saw Mills & Wood Works	Corrugated Boxes & Wooden Furniture	1	Green
Arihant Safe Glass Pvt Ltd	Toughened Glass	2	
Technico Industries Ltd	Automotive Components, Sheet Metal	0.93	
Rajadhani Paper Company	Printing, Bote Books & Corrugated Boxes	4.96	Green
Lotus Power Gear Pvt Ltd	HT&LT Switchboard Panels, Bus ducts etc.	5	
Manjushree Technopack Ltd	Pet Containers, Jar Bottles	10	
Sree Manjunatha Warehousing	Industrial Warehousing	0.5	
Deeyam CNC Machining Pvt Ltd	Precision Machined Components	1.73	
Orchid Laminates Pvt Ltd	Decorative Laminates, Duplex	9.99	Red

	& Kraft Paper		
A O Smith India Water Heating Pvt Ltd	Water Heaters	20	
Rashmi Industries	Solar Water Heaters, Lighting System	1.84	White
Orchid Laminates Pvt Ltd	Duplex Paper, Kraft Paper etc.	5	Red
Jole Clothing Pvt Ltd	Textile Processing	2.97	
Karnataka Enterprises	Strip & Wire Components	1	Orange
Lorven Granites\	Granit Cutting & Polishing	0.98	Green
Oswal Alloys	Processing Of Metals & Metal Slags	2	Orange
Pragati Stones	Granite Cutting & Polishing	1.92	Green
Trimurthi Plastics	Plastic Hangers & Accessories	3.86	Green
ANS Paper Mills Pvt Ltd	M G Craft Paper	4	Red
Tokai Rubber Auto Parts India Pvt Ltd	Rubber Products	9.98	Green
DCM Sriram Consolidated Limited	UPVC Doors and Windows	3.97	
Pearl Inc	Warehousing & Godown	2	
Super Tiles & Marbles Pvt Ltd	Indl. Flooring, Solid Cement Blocks etc.	1.97	Green
Bharathi Cement Products	Cement Products	0.74	Green
Sree Balaji Packaging Industry	Corrugated Boxes, Boards	0.97	Green
Futuraa	Furniture Making & Interior Decoration	0.91	Green
Sri Balaji Hitechexim Projects Pvt Ltd	Flexible Packaging Products	0.92	
Sri. K V S Prakash, No. 369, 4th Cross, J.P.Nagar, III Phase, Bangalore - 560 078.	Floriculture	3.28	
Team Concepts Pvt Ltd, No. 1A/07, 2nd Floor, East End Main Road, Jayanagar 4th 'T' Block, Bangalore - 560 041.	Automobile Engg & Automobile Accessories	0.99	Red
Rubyintech Automach LLP, No. 67/17, Kaverappa Industrial Area, N S Palya, Bannerghatta Road, Bangalore - 560 076.	Precision Components & Heavy Structural Components	1	
Caterers Need Kitchen Systems, No. 14, Balarama Krupa, 6th Main, 9th Cross, R K Layout, I Stage, Padmanabanagar, Bangalore - 560 082	Kitchen Equipments	1	
Bruhath Bengaluru Mahanagara Palike, N R Square, Bangalore - 560 001.	Modern Abattor	40	
Saa Products Pvt Ltd, No. 19, 8-1, Kanaka Enclave, Police Station Road, Basavanagudi, Bangalore - 560 004.	Scaffolding & Other Building Materials	0.62	
Kenchappa, Medamaranahalli Village, Harohalli Hobli, Kanakapura Taluk, Ramanagara District.	Land Loser	0.22	
Easun Reyrolle Limited, No. 389, Rasukumaki, Hulimavu, Bannerghatta Road, Bangalore - 560 076	Medium Voltage Switchgears, Accessories	16.6	
Reserved for PBR Software Park		2	
S S Industries, J C Industrial Estate, Yelachenahali, Kanakapura Road, Bangalore - 560 062.	Cold Forged Ferrous & Non Ferrous Parts	0.25	Orange
Alacrity, No. 657, 4th Cross, Hegganahalli Industrial Estate Road, Vishwaneedam, Bangalore - 560 091.	Hydraulic Cylinders	1	
Gurunanak Enterprises, No. 28/2, Anjanapura Main Road, Konanakunte, Bangalore - 560 062.	Ms. Wire and Wire Products	0.49	Orange
Akshaya Industries, 12/13 KM, Doddakallasandra, Kanakapura Road, Bangalore - 560 062.	Ms. Binding Wire, Ms. Wire Nail	0.49	Orange
No. B-143-A, III Cross, I Stage, Peenya Industrial Estate, Bangalore - 560 058.	Precision Mechanical Assemblies etc.	0.44	White
Six Face Tools, No. 48, Gowdanapalya,	Pressed Components, Tools &	0.5	

Subramanyapuram Post, Bangalore - 560 061.	Dies		
Natson Precision, No. 9, MGR Layout, Konanakunte Cross, Doddakallasandra Post, Bangalore - 560 062.	Precision Turned Components	0.25	
Sri Niwas Industries, No. 1, 1st Floor, Srikanta Layout, Crecent Road, Bangalore - 560 001.	OTC/Paper Rolls and Computer Stationery	0.52	
Shreyas Warehousing & Logistics, No. 656, 1st Floor, J P Nagar, 1st Phase, Bangalore - 560 078.	Industrial Warehousing & Logistics	0.5	
Suhan Polymers, No. 470, 8th Main Road, 4th Cross, Hanumanthanagar, Bangalore - 560 019.	PP, LDPE & PVC	0.25	
Om Sri Baba Ganesh Engineering Works, No. 4, 12th Cross, Hanumagiri Main Road, Chikkallasandra, Padmanabhanagar, Bangalore - 560 061	Fabrication & Engineering Works	0.25	White
Simha Manufacturing Company Pvt Ltd, No. 76, 77, Pete Chennappa Industrial Estate, Magadi Main Road, Kamakshipalya, Bangalore - 560 079	Fabrication & Machining For Power Generator	1	White
Metstar Manufacturing Systems Pvt Ltd, No. 1197, 6th Main Road, 'A' Block, 2nd Stage, Rajajinagar, Bangalore - 560 010	Solar Panel Unit	1	White
Fine Components & Tools Pvt Ltd, No. 110-H, Bommasandra Industrial Area, Bangalore - 560 099	Sheet Metal Pressed Components & Auto Parts	1	
Print Solutions, No. 3, 1st Cross, Lalbagh Road, Bangalore - 560 027	Integrated Packaging Plant	0.5	
S G P Industries, No. 4, Opp. Hebbagodi Bus Stop, Hosur Road, Bommasandra, Bangalore - 560 099.	Electro Mechanical Assemblies, Wire Harne	0.5	Red
Rajendra Corporation		1	
Bhagyalakshmi Paper Company, No. 296/12, 17th 'C' Main Road, Rajajinagar 3rd Block, Bangalore - 560 010.	Sleeter, Rewinding, Packaging & Printing	1	
Yashas Industries, No. 520, Srikrupa, 9th Main, Hampinagar, RPC Layout, Vijayanagar, Bangalore - 560 040	General Engg	0.5	
Apso Enterprises, No. 446, 12th Main, 24th Cross, Sector-7, HSR Layout, Bangalore-560 002	Plastic Molded Components	0.25	
JSK Granites, No. 30/A, 8th 'A' Main, RMV Extension, Bangalore - 560 080.	Granite Processing	0.25	Green
Bhuruka Gases Ltd, Whitefield Road, Mahadevapura, Bangalore - 560 048.	Ultra High pure Methane Gas	4.98	-
Anu Industries Ltd, No. B-30, KSSIDC Industrial Estate, Yelahanka, Bangalore	Auto Components	0.99	Red
Sri Maruthi Software, No. 374, 13th Main, RMV Extension, Bangalore - 560 091.	Digital Printing	0.5	Green
Manasa Enterprises, No. 188, 4th Main, Vyalikaval Layout, Vijayanagar, Bangalore - 560 040.	General Engg & Fabrication	0.5	White
Prajwal Engineering, No. 9, 3rd Main, Gayathri Hosuing Society, Shankarnagar, Bangalore - 560 096.	General Engineering & Fabrication	0.5	White
Shivaranga Printing Press, No. 15/1, K R Shettypete, Papannagalli, Avenue Road, Bangalore - 560 002.	Printing & Book Binding Unit	0.15	Orange
Apotex Pharmachem India Pvt Ltd, No. 1A, Bommasandra Industrial Area, 4th Phase, Bangalore - 560 099.	Active Pharmaceutical Ingredients	20.4	Red
Moksh Agarbathi Company, No. 39, 3rd Main	Agarbathi	2	

Road, J C Industrial Estate, Yelachenhalli, Bangalore - 560 062.			
Moksh Agarbathi Company, No. 39, 3rd Main Road, J C Industrial Estate, Yelachenhalli, Bangalore - 560 062.	Agarbathi	0.56	
Wire Cab, No. 681, Pathi Mansion, Chickpet, Below Syndicate Bank, Bangalore - 560 053	Electrical & Electroinc Products	2	White
DPK Engineers Pvt Ltd, No. 109, J C Road, ADA Building, Bangalore - 560 002.	Diesel Generating Sets Acoustic Enclosure	6	
DPK Engineers Pvt Ltd, No. 109, J C Road, ADA Building, Bangalore - 560 002.	Diesel Generating Sets Acoustic Enclosure	0.26	
Tech Craft, No. 340/4, Grape Garden, Raghavendra Temple Road, Jalahalli, Bangalore - 560 013.	Machined Components	1	
Ramesh Enterprises, No. 605, 1st Cross, 30th Main Road, Banagirinagar, Banashankari 3rd Stage, Bangalore - 560 085.	Software Development	0.78	
Kalyani Rice Processors, No. 38/58, Basava Krupa, Govindappa Road, Basavanagudi, Bangalore - 560 004.	Rice Processing & Cleaning	2.75	
G K Udyog, No. 2, Corporation Shopping Complex, Next to BCC Car Parking, J C Road, Bangalore - 560 002	Corrugatex Sheets, Board & Boxes	1.52	Green
G V Lakshmanaiah, Hanumegowdanadoddi Village, Harohalli Hobli, Kanakapura Taluk, Ramanagara	Land Loser	0.33	
Shree Nandi Industries, No. 16, Nandi Nilaya, Kammasandra Village, Electronic City Post, Bangalore - 560 100.	Weigh Bridge	0.13	
Narayanswamy S/o. Late Giriyappa	Land loser	0.11	
R P Industries	Jigs, Fixtures & Machinery Components	0.5	
Sridevi Fabs	Fabrication	0.5	White
Archana Arts & Exports	Embroidery On Clothes	1	
Bruhath Bengaluru Hotels Association	Hotel Management Training Centre	1	
Sahara Food Products	Food Products	0.5	
V J Traders	M T Containers (Iron)	0.48	
Precitec Precision Machineries Pvt. Ltd	Machine Tools & Accessories	1.77	
Maruthi Precision Fasteners	Precision Turned Components	0.99	
Hamza Enterprises	Stainless Steel Kitchen Utensils	0.5	
N Murulidhar	Ready mix Concrete	1.1	Green
Chandpress Products, M/s. Chandpress Products., No. 9A, Industrial Area, Near Harinagar Cross, Anjanapura Road, Konanakunte, Bangalore - 560 062.	Connectors & Components for Aerospace	0.97	
Key Vee Monotex Pvt. Ltd	PP Leno Bags, Mono-filament Filter Cloth	0.5	
Tuhiram Industries	PP Leno Bags, Monofilament Filter Cloth	0.5	
Fine Dealcom Pvt. Ltd	General Engineering	1	
Decker Devises Pvt. Ltd		2	
Sac Minchem Pvt Ltd	Processing Of Chemicals & Minerals	0.5	
Mahesh Engineering Works	Colour Steel Sheet (Profile Sheet) & Sheet Metal Fabrication	0.5	

B S Krishnamurthy	Land Loser	0.44	
Hyper Artho Industries	Tools, Dies, Precision Components	1.99	
Anand Industries	Precision Components, Tools and Dies	2	
Teckcel Automation Pvt Ltd	Up-gradation Of Machines & Machine tools	1.07	
Ganesh Food Products Pvt Ltd	Bottling Spare Parts	0.98	
Zen Engineers	Precision Pressed & Turned Components	0.98	
Sri Shiradi Sai Baba Traders	Plastic Granules	0.38	
Hynetic Electronics Pvt Ltd	Led Based Energy Lighting & Solar Roof	1.76	
Origin Mouldings Pvt Ltd	Precision Injection Mouldings	1	
N P Stone Polishing Works	Cutting & Polishing of Granite	2	Green
Banthia Plastics Pvt Ltd	Domestic & Household Plastic Utensils	0.5	
S M K A Enterprises	Readymade Garments	0.49	
Alchemy Software Solutions	BPO/KPO Software Park	0.49	
Almaz Software Solutions	Software Products	0.49	
Maa Star Power Control Pvt Ltd	Electrical Panel Boards	0.5	
Micro Hard Infotech	Software & Hardware Development	0.5	
Day Care Paper Converters	All Kinds Of Tissues and House Keeping Items	0.5	
Sanvi Designs	Embroidery	0.49	
Dairy Classic Ice Creams Pvt Ltd	Ice Cream	2.47	
Crystal Aqua Inc.,	Packaged Drinking Water	0.99	Green
Sign & Display Systems Pvt Ltd	Signage's Systems & Display Products	1	
Penta Force Industries	Machine Components & Fabrication	1.98	
Puttaswamy S/o. Late Dasappa	Land loser	0.51	
Shivaraju S/o. Chikkadasappa	Land loser	0.67	
SGR Engineering & Services	Machineries & Testing equipments for Capacitor Industry	0.25	
J S Precisions	Aviation Components for Aerospace Industries	0.25	
Namokar Polymers Pvt Ltd	Plastic Containers	2	
SAB Plascons	Plastic Containers	2	
Vijagove Tech Services	IT/IT Enabled Services	1.98	
S V Material Handling Systems Pvt Ltd	EOT/Hot Cranes, Hoists, General Fabrication	1.98	
Kowshik Industries	Precision Engg. Components, Fabrication	0.5	
Desi Enterprises	Machinery & Precision Turned Components	0.24	
Shree Banashankaramma Industries	Turning Components	0.24	
Sunrise Metal Finishers	Metal Finishing	0.25	
Emel Enterprises	Non Ferrous Casting & Machine Components	0.5	
R R Industries	Hotel Cooking Utensils	0.5	
V R Engineering Works	Press Tools, Molding Tools & Press Compo	0.62	
Girija Bai	Land Loser	0.21	
Ramaiah S/o. Late Seethappa	Land Loser	0.25	

Rajanna S/o. Venkatappa	Land Loser	0.33	
Venkatesh S/o. Late Dasappa	Land Loser	0.48	
Shashidhara	Land Loser	0.44	
Sampangi Ramaiah	Land Loser	0.44	
B S Sridhar	Land Loser	0.44	
G S Gopinath	Land Loser	3.55	
Lakhsmanappa	Land Loser	0.66	
M Krishnamurthy	Land Loser	0.16	
Kempamma W/o. Hulisiddiah		0.68	
Lakshmiprakash	Land Loser	0.66	
Jayachandra	Land Loser	0.58	
M Shivakumar	Land Loser	0.16	
Vidya Herbs Pvt Ltd	Herbal Medicines	1.98	
VIN Products	Herbals Extracts	1	
Sprint Prints	Glow Sings & Hoarding & Printing Jobs	0.99	
K S Packaging	Corrugated Boxes	0.97	Green
Smart IT Solutions Pvt Ltd	IT Park & IT Training Services	1.97	
Lakshmi Venkateshwara Enterprises	Electrical PVC Pipes & Its Accessories	0.24	
Sudarshan Enterprises	Food Products	0.24	
Mahaveer Plastiks	PVC Goods	0.24	
Triveni Leads	MS/GI/NPS/NPCIA Drawn Fine Wires	0.24	
Essen Bright Steel Pvt Ltd	Bright Bars & Sections	0.24	
Jaya Precision Plastics	Plastic Injection Molded Components	0.24	
Sree Chakreshwari Industries	Circular Weaving Machines etc.	0.49	
Arvind Textiles	Readymade Garments	0.49	
Sri Sai Industries	Precision Components	0.49	
Om Shree Industries	All Electrical PVC Goods	0.49	Orange
Soverign Interior Industry	Door, Windows, Tables etc.	0.49	Green
Fiberr Xel	Fiber Products	0.5	
I Dreamz Health Care	Pharmaceuticals, Nutraceuticals, Liquids	0.49	Red
Vijay Hydraulic	Bore Well Drill Bits, Rigs Spares etc.	0.49	
Anthm Cellution India Ltd	Industrial Enzymes & Bio Pharmaceuticals	12.14	
Classic Packaging	Corrugatex Paper Boxes	3.26	Green
Arma Engineering Pvt. Ltd	Automotive Parts/Aluminium HDPC	5	Red
S L V Tech Park	IT/ITES Park	3.4	
Rajalakshmi Traders	Rice Processing Unit	1.98	
SBEE Cables (India) Ltd	Dry Cure HT Xlpe Cables	21.42	
Standard Elastomers	Precision Molded Polymer Products	0.5	
MSC International Import Export Pvt. Ltd	Warehouse	1.88	
ICP India Pvt. Ltd	FRP Pipes For Sewerage & W/S	3	
Bangalore Power Controls	Generators	2.18	White
Shravanthi Shelters	Logistics	0.92	
Prasanna Kumar	Land loser	0.33	
Chnamma W/o. Late Hulisiddiah	Land loser	0.22	
Venkataswamaiah S/o. Chikka Venkataramaiah	Land loser	1.09	
Thirumalappa	Land loser	0.22	
Elmach Engineering Company	Chain, Chain Slings, Wire Rope etc.	1.83	

Kaveri Telecom Products Ltd	Antenna & Radio Frequency Products	1.72	
SMR Telecom Holding Pvt. Ltd	Antenna Splitters & Rasio Frequency Prod	1.86	
Nextgen Electronics Pvt. Ltd	Antenna	1.7	
Broadline Electronics Pvt. Ltd	Telecommunication Equipments	1.66	
Pagariya Food Products Pvt. Ltd	Food Products & Spices	1.92	Green
VMX Connectors Pvt. Ltd	Electronic Connectors & Its Parts	0.5	
Pavan Fabs	Pressed Components & Sheet Metal Components	0.5	
P D Navakar Bio Chem Private Limited		0.92	
Trishul Engineers	Programmable Coil Winding Machines and Special Purpose Machine	0.89	
SRC Marketing Pvt. Ltd	Motor Distributors & Stockists	0.92	
Sri Vaishnavi Marketing	General Engineering & Fabrication	0.92	
Promac Engineering Industries Ltd	Cement Plants, Material Handling Equip Et	11.99	Red
Sree Lakshmi Venkateshwara Electricals., No. 21/9, Konanakunte Cross, Kanakapura Main Road, Bengaluru - 560 062	Electrical Panels	0.25	
Sarala Garments Pvt. Ltd		0.5	
Images Clothing Company	Readymade Garments	0.25	
Sanwa Diamong Tools Pvt. Ltd	Diamond Tools	0.5	
Origin Toolcomps	Plastic Injection Moulds & Pressed Tools	0.25	
Chakshu Scientific & Allied Products	Scientific Working Models & Allied Products	0.25	
Global Craft Enterprises	Industrial Fabrication	0.5	White
Prerana Industries	Fabrication Work Of Mild Steel, Stainless Steel	0.25	
P M S Industries	Corrugatex Boxes & Packaging	0.27	Green
Sri Sai Industries	Machine Shop & Fabrication	0.25	
Venkatadri Condiments	Condiments	0.25	
Merc Technologies	Jigs, Gauges, Fixtures etc.	0.49	
Alfa Refineries	Blending Of Industrial Lubricants & Grease	0.49	Green
Dutta Automation	Special Machines Wire Products, Jigs, Fixtures	0.49	
G R Machine Tools	General Engg	0.25	
Shiva Enterprises	Lead, Lead Oxide & Sub-Oxide	0.5	
Craftsmen Tools	Punches, Ejector Pins etc.	0.97	White
CRV Readymade Garments	Readymade Garments	0.46	
Trident Architectural Aluminium Products Pvt. Ltd	Interior Decoration & Aluminium Partition	1.49	
Unified Electronics India Ltd	Electronics Mfg Service	2.43	Red
Himagiri Packers	Corrugated Boxes	0.49	Green
Kiran Global Chems Ltd	Sodium Silicate	0.92	
IPC Packaging Company Pvt. Ltd	Polyurethane Foam & Polyurethane Parts	0.98	Orange
Usha Anchor Pvt. Ltd	Anchor Fasteners, Fire Safety Equipments	0.5	
Biotronics LLC	Biotech Application Products	3.9	
M/s. Promod Exports & Granites., Santrupthi	Granite Cutting & Polishing	1.98	Green

Nilaya, Indian School Road, S.Kariyappa Extension, Kanakapura - 562 117.			
Panchasheela	Plastic Toys	0.99	
Sai Enterprises, Santrupthi Nilaya, Near Indian School, Pipeline Road West, S Cariyappa Layout, Kanakapura - 562 117.	Software Development	0.99	
Browndove Healthcare Pvt. Ltd	Medical Industry	0.99	Orange
Mangalchand Hitendrakumar & Bros.	Plastic Toys	1	
Shree Balaji Ispat	Ms. Tubes & Pipes	1	
Arryaa Bright Industries	Bright Bars & Metal Sections	1.99	
Raspri Engineering Industries Ltd	Non Ferrous Casting	1.98	Orange
Micro Plastics Pvt Ltd	Plastic Injection Moulded Parts	2	
Narasipur Auto Components Pvt Ltd	Automobile Components	2	Red
Chinar Packaging	Corrugatex Boxes	3.1	Green
Lingaiah	Land Loser	0.11	
Mahadeva	Land Loser	0.15	
Parsons Nutritionals Pvt Ltd	Manufacture Of Biscuits	6.91	
Authenticity	Embroidered Fabrics	1.97	
Pawan Putra Granites	Granite Cutting & Polishing	1.13	Green
Sunda Aluminium Fabrications	Aluminium Fabrication	0.49	
Nice Prints	Offset Printing	0.49	Orange
Vidyuth Enterprises	Sensors	0.49	
Nirmayo Biosciences	Herbal & Natural Extracts	0.5	
Adarsha Enterprises	Plastic Moulded Components	0.49	
Pooja Precision Products	General Engg & Fabrication	0.49	White
Bhansali Brothers & Company	Stainless & Mild Steel Goods & Equipment	0.49	
SRSTI Granites	Granite Processing	0.5	Green
S L Sealing Systems Pvt Ltd		0.5	
Sea Shell Plastics	Plastic Moulded & Blow Moulded Component	0.25	
Bion Safety Controls Pvt Ltd	Firm Alarm & Fire Equipments	0.25	
Radhakrishna Granites	Granite Cutting & Polishing	0.49	Green
Hari Om Enterprises	Pressed Components, Sheet Metal Component	0.49	
Jupiter Rubber Tech	Recycling of Old Tyres Pyrolysis Process & Tread Rubber & Allied Products	0.49	Orange
Ramesh Tyres	Rubber & Allied Products & Retreading	0.49	Green
Prestige Rocks	Granite Cutting & Polishing	0.57	Green
J K Enterprises	Granite Slabs	0.5	Green
Bharani Refineries	Cured Oil Re-Refining-Recycled Lube Base	0.5	
S R Ramesh	Granite Processing	0.5	Green
V S Prakash	Cutting & Polishing Of Granite	0.5	Green
Ashwini Industrial Coaters	Powder Coating	0.25	
Mathru Minerals	Granite Slabs	0.26	Green
Hajira Enterprises	Plastic Drums & Ms Drums	0.5	
Acu Fab	Heavy Fabrication	0.5	White
Precision Industrial Components	Automobile Ancellories	0.5	Red
Press Tech	Pressed Components, Sheet Metal Component	0.49	
B S Nagarjun	Turned & Machined Components	0.5	
Ajay Industries	Precision Turned & Machined Components	0.5	

Rushub Industries	Readymade Garments	0.99	
Flexifoil Packaging Pvt Ltd	Aluminium Foil etc.	1	
Mercury Corrugators	Corrugated Boxes	0.56	Green
Pyrene Industries	Paint Additives & Welding Flux	0.5	
Preci Plast	Plastic Injection Moulded Components	0.5	
Jayadeva Electricals	Transformers & Re-conditioners	0.5	Orange
Ramesh Enterprises	Automobile Accessories, Press Tools etc.	0.5	Red
OTS Officetech Systems Pvt Ltd	Modular Furniture	0.49	Orange
Srinivasa Enterprises	Warehouse	0.49	
Technicraft	Machine Components, Cnc Truned Compo, Jigs	0.5	
Priyanka Press Components & Tooling	Press Tools, Moulds, Forgings etc.	0.25	
Belavadi Tool Room	Aerospace Components	0.25	
Creative Display Systems	White Boards	0.25	
Aryan Agro Industries	Agricultural Implements	0.25	
Esskay Agro Industry	Packing of Edible Oils	0.49	Orange
S A Traders	Reprocessing of PVC Empty Containers	0.25	
Bhagawan Industries	Packaging of Edible Oils	0.5	Orange
Abhishek Feeds	Cattle & Poultry Feeds	0.5	Orange
Ekoram & Company	Repair & Servicing of Generators etc.	0.5	White
Sri Vinayaka Industries	General Engg & Sheet Metal Fabrication	0.49	White
Durga Agro Industries	Agricultural Implements	0.25	
Udith Metal Industries	Lead Ingots, Lead Alloys & Pure Refined Lead	0.25	Red
Tharun Enterprises	Lead & Lead Alloys	0.5	Red
Srinidhi Industries	Auto Turned Components & Others	0.25	Red
National Vinyl Industries, M/s. National Vinyl Industries, Site No. 7, J.C. Industrial Layout, Yelachenahalli, Kanakapura Road, Bengaluru - 560 062.	Plastic Mouldings & Containers	0.49	
National Vinyl Industries	Plastic Injection Moulded & Blow Moulded	0.49	
Valpra Biotech Pvt Ltd	Warehousing & Logistics	0.5	
Shiradi Sai Baba Industries	Lead, Lead Oxide and Sub-Oxide etc.	0.49	Red
Classic Engineers	Bottling & Spare Parts	0.5	
Hitek Engineering	Machines For Food Processing Industries	0.5	Orange
Precision Telecom Products	Machining of Components	0.5	
SPR Electro Platers	Electroplating In Zinc, Nickel, Tin, Silver	0.24	Red
Aravinda Textiles	Readymade Garments	0.49	
Trimurti Polychem Pvt Ltd	Plastic Bags & Packaging Accessories	3.95	
Acer Engineer Pvt Ltd	Metal Handling Equipments & Allieds	0.97	
Adarsha Packaging Pvt Ltd	Corrugatex Boxes	1.73	Green
Mysore Polymers Industries, Accord Laser Machining Pvt Ltd	Laser Cutting of Sheet Metal Components	1.09	

Amit Granite	Granite Processing	1.98	Green
Kalyani Polymers Pvt Ltd	Polypropylene Yarns	2	
Kedia Granites	Granite Polished Slab	0.98	Green
Enano Incintech	Ash & Residuals From Industrial waste	0.98	Red
Bharath Granite	Granite Cutting & Polishing	1	Green
Fourth Dimension India Pvt Ltd	Display Stands, Printed Materials	1	
Sona Rocks	Granite Cutting	1.26	Green
Shiv Granite	Granite Processing	0.96	Green
Fenfe Metallurgicals	Non Ferrous Casting, Foundry Additives Et	0.95	Orange
SCS Modular Furniture	Furniture	0.91	Orange
Biovitamins Pvt Ltd	Pharmaceutical and Biotech	0.91	Red
Guru Packaging	Corrugatex Boxes	0.92	Green
Chaitanya Weighers	Weighbridge Service	0.51	
National Plasti Container Pvt Ltd	Plastic Blow Moulded Articles	0.88	
Shrikar Infra Amenities Private Limited	Banking, Insurence, Cafeteria, Health Care	0.49	
Sri Technologies	Computer Hardware	0.5	

### List of Industries Allotted in Phase III

Name & Address of the Company	Activity/ End Products	Area	Category as per CPCB
Pratham Motors Pvt. Ltd., Survey # 16, Outer Ring Rd, (Sarjapur-Marathahalli), Bellandur, Bangalore - 5600370	Telemedical Servicing of Maruthi Vehicles Repairs	1	Red/Orange
Jnanakshi Pipes, #439, E-Road, Phase-II, Ideal Homes Township, Rajarajeswari Nagar, Bangalore 560098	Cement RCC Pipes	1	Green
Simha Manufacturing Pvt. Ltd., #76,77, Petechennappa Indl. Estate, Magadi Main Road, Kamakshipalya, Bangalore-790	Fabrication and Machining For Power Generation	2	Orange
Badami Industries, No.445/A, 3rd Cross, 3rd Block, Koramangala, Bangalore - 5600340	Electronic Encapsulation Shells, Components Etc.	1	White
Siddharth Infotech Pvt. Ltd., No.2/2, Surpentine Road, Kumarapark West, Bangalore - 5600200	Computer Electronic Gadgets	1	White
Pragathi Controls, No.9/16, 4th Main Rd, Jc Indl L/O, Yelachenahalli, Kanakapura Road, Bangalore-620	Lt & Ht Switch Boards	3	White
Sharan Controls, Sy.No.38/1, 9th Main Road, Kuvempunagar, Doddakallasandra, Kanakapura Road, Bangalore - 5600620	Ht & Lt Panels, Pcc's, Mcc, Switch Boards Etc.	0.2	White
Paramount, No.70, 5th Cross, Ssi Area, Rajajinagar, Bangalore - 5600100	Electrical & Electronic Relays	3	White
Max Serve Solutions Pvt. Ltd., #12, 3rd, Lalbhat, Siddapura, Jayangar 1st Block, Bangalore - 5600010	UPS and Inverters	1.05	White
Sasira Automation, No.24, 2nd Cross, 3rd Main, Jcla, Yelahanka, Kanakapura Road, Bangalore 560062	Electrical Control Panel	0.2	White
Gk Controls, No.12, Annapurneshwarila, Doddakallasandra Post, Kanakapura Road, Bangalore -620	Control Panels	1	White
Lipika Printing Press, No.1254, Sector 17, Faridabad - 1210020	Cutting Tools	1	Green
Imperial Auto Industries Ltd., Opp: Railway Goods Shed, Faridabad, Haryana - 1210010	Hydraulic Hose Fluid Transmission System	2	
Cicon Engineers Private Ltd., Cicon House, 61/2, Doddakallasandra, Kanakapura Road, Gubbalala Cross, Bangalore-620	Steel Fabrication, Aluminium	10	White
Mahaveer Metals, #320/3-11, Flower Garden, Opp. BHEL, Mysore Road, Bangalore-5600260	Ferrous & Non-Ferrous Metal Re-Rolling	1	Orange
Metform Engineers, No.18/B, Jiganila, Anekal Tq. Bangalore - 5601050	Mfg. Of Aluminum Wheels - Cold Forge Components	2.2	Orange/White
Premier Toolings, #12, 10th Main, 2 <sup>nd</sup> Cross, Gururaja L/O, Bsk 3rdstage, Bangalore - 5600850	Toolings, Dies, Jigs & Fixtures	0.2	White
Amba Alluminium Pvt. Ltd., B-125, 3 <sup>rd</sup> Cross, 1 <sup>st</sup> Stage, Pia, Bangalore - 5600580	Alluminium Extrusions	2	Orange/White
Manivel Industries, No.85, Koramangala Indl. L/O, 5 <sup>th</sup> Block, Bangalore - 5600800	Precision Turned Components	2	White
Arham Metal Extrusions Pvt. Ltd., No.202, Adarsh Manor, Shankar Mutt Road, Basavanagudi, Bangalore-5600040	Aluminium Extrusion and Alloy Ingots	1	Orange/White
Sree Murgambigai Aluminium, Sy. No. 45/1-A, Hebbagodi, Hosur Road, Near Biocon, Bangalore-5601000	Aluminium Structural Galzing	2	Orange/White
Jairam Industries, No.12, Hanumanthappa Layout,	Aluminium Circles	2	Orange/White

MCI Estate, Nayandahalli, Bangalore-5600390			
Ebasco Industries,#28, 15th Cross, Iii Block, Jayanagar, Bangalore - 560 0110	Heavy Fabrication	1	White
Om Shakthi Industries,Plot No. 38-B3, 2 <sup>nd</sup> Phase, Pia,Bangalore - 5600580	Non Ferrous Casting & Wire Drawing	2	Orange
Excel Springs Pvt. Ltd., KSSIDC Veerasandra Indl.Estate, Near Wholesale Fruite Market, Bangalore - 1000	Springs, Punched Components Assemblies	0.2	White
Oswal Electrical Pvt. Ltd.,No. 49, Industrial Area, Nit,Faridabad,Haryana-1210010	Mfg. of Aluminium Pressure Die Casting Components	5	Orange/White
Pkp Components Pvt. Ltd.,No.192, 3rd Phase, Bommsandra Ia, Hosur Main Rd,Bangalore - 5600990	Mfg. Metal Turned Components	2	
Shreematha Precision Components, No. 7b, 1st Mainpetechennappa Indl. Estate, Kamakshipalya,Bangalore - 560 079.0	Precision Injection Moulded Components	0.2	
Jg Thermal Systems, Sy. No. 195, Nettigerevillage, 30th Km, Kanakapura Road, Bangalore560 0820	Industrial Boilers Furnaces	0.2	
Sv Industries,No.80, 20th B Main, 13th Cross, Venkateshwara L/O,Btm 1st Stage, Bangalore560068	EOT/HOT Cranes, Hoists, Gantry Cranes Etc.	2	
Multifabs,251/C, Jayanagar 8th Block, 3rd Floor, Unnthiplaza, Bangalore - 5600820	Ms Pipes	1	
Sri Lakshmi Industries,114/2, Devetigeramanahalli, Mysore Road Cross,Bangalore - 5600530	Mfg. Of Aluminium Melting, Re Rolling & Vesels	1	Red/Green
Pace Switchgears Pvt. Ltd.,Sy.No.2\10, Eeralingaiah I.Estate,Srgandadakaval,Sunkadakatte, Bangalore-5600910	Mfg.of Lt Panels, LT KIOSKS, PCCS, DG Controls etc.	2	
Chaitanya Hi-Tech Engineering Co. Pvt. Ltd.,370/14, 14th Cross, 8th Main, Sadashivanagar,Bangalore - 5600800	Steel Forging and Machining	5	Orange
Rs Cncc-186, Industrial Estate, Peenya 2nd Stage,Bangalore - 5600580	Mfg. Of Turned Components	1	
Electro Fibres, No. 79/4, 3rd Cross, Mangammanapalya Road, Bommanahalli, Bangalore, Karnataka, India	GRP / SMC Fabricated and Moulded Busbar Supports and DMC Insulators	2	White
Deepali Industries, 283/D/55, 10th Main, 5th Block Jaynagar, Bangalore-560041, , 560041, Karnataka, India	Dental Equipment	1	
R P Metal Sections Private Limited., Plot No. 25-P5, P6 & P7, Bidadi Industrial Area, Ramanagar	ERW Precision Steel Tubes and Metal Sections	10	Orange
Keerthi Sheet Metal Industry, No. 95/42, 8th Cross, Wilson Garden, Bangalore – 560 027. Wilson Garden, Bangalore	Sheet Metal Components	2	
Green Chem,Plot No.242e4, Attibele Ia, Anekal Taluk,Bangalore - 5621070	Herbal Extracts And Formulation	1.2	
Varsha Multi Tech, No.18,40 Feet Road Manjunathnagar 1 <sup>st</sup> Stage, 2 <sup>nd</sup> Phase, WCR, Bangalore	Animal Health Care Food Products For Poultry, Cattle, Aqua and Pet Like Powders, Liquids and Boluses	3	Orange
Quadragen Vethealth Pvt. Ltd., S-7&8, No.10, Naveen Complex, 13 <sup>th</sup> Main, Palace Rd,Vasanthanagar,Bangalore0	Animal Health & Nutritional / Feed Supplements	2	orange
Rajass Technologies Pvt. Ltd.,A-285, 6th Main, Peenya 2 <sup>nd</sup> Stage, Bangalore - 5600580	Mfg. Of Bread, Sweets, Namkeens, Milk Prdt. Bakery	1	orange

Ibbani Enterprises, No.1162/A, 16th 'A' Main, 5 <sup>th</sup> Cross, 2 <sup>nd</sup> Phase, J P Nagar, Bangalore-5600780	Food Processing	2	orange
Pragathi Industrial Corporation, No. 98/1, 1 <sup>st</sup> Main Road, Seshadirpuram, Bangalore - 5600200	Granite Cutting and Polishing	1	Green
Janki Granite Industries, #307, Pride Regalia Apts, Hulimavu Gate, Bannerghatta Rd, Bangalore-760	Granite Cutting and Polishing	1	Green
Siddi Vinayaka Spechem Private Limited, Hosur Road Bommasandra Bangalore – 560099	Bio Chemicals, Pharmaceutical Intermediates	1	Red/Orange
Keerthi Service Station,10/32, 6th C Main, 4 <sup>th</sup> Block, Jayanagar, Bangalore-5600110	Warehousing	3	Orange
Keerthi & Co.,10/32, 6 <sup>th</sup> 'C' Main, 4 <sup>th</sup> Block, Jayanagar, Bangalore-5600110	Warehousing	3	Orange
New Malarligeshwar Logistics & Warehousing, No.41, Ambika Nilaya, Mahadev Colony, Bidar	Logistic and Warehousing	1	Orange
Brickwork India Pvt Ltd., Bannerghatta Road, Kalena Agrahara, 560076, Karnataka, India.	IT Services	1	
Ionisation Filtration Industries Pvt. Ltd., Off.No.6, Bandal Capital Bhusari Colony, Paud Rd.Kothrud, Pune - 4110380	Air Pollution Control Equipments	2	
Dharmashree Enterprises, No.72/C, Powning, Kannamangala Post, Bangalore - 5600670	Mfg. of Mosquito Coils	1	Orange
Brindavan Printers & Publishers Pvt. Ltd., No.39/2-1, Kalyani Gardens, BSK 1 <sup>st</sup> Stage, Bangalore - 5600500	Offset Printing & Printing of Journals, Catalogues	3	Orange
Mulder (India) Pvt. Ltd., 196a1, Bommasandra IA, Bangalore - 5600990	Decalcomania Transfer Printing	1	
Ecs Environment Ltd., Ecs House, 12 Garden View, Opp.Auda Garden Pakwan, Circle off SG Highway, Bodakdev, Ahmedbad-3800540	E Waste - Recycling Plant	5	Red
Mother Earth Ennviron, No.30, 1 <sup>st</sup> Floor, 5 <sup>th</sup> Main Road, Gandhinagar, Bangalore - 5000090	Disposal of Industrial Waste	10	
Sai Retro Fabs, No.393, Ground Floor, 28 <sup>th</sup> Main, 1 <sup>st</sup> Sector, HSR Layout, Bangalore-5600340	Training Cum Services for Demolition Equip. Works	0.2	
Pooja Fragrance, #211, 7th Cross, 1st Main, Chamarajapet, Bangalore - 5600180	Agarabathies by Machines	1	
Bhaskar Paper Conversions, No.4, Sy.No. 70, Seegehalli, Yeshwanthpur Hobli, Magadi Road, Bangalore	Student Note Books and Education Aides	0.2	Orange
Sri Venkateshwara Enterprises, #56/A, 9 <sup>th</sup> Main, 1 <sup>st</sup> Cross, Kaverinagar, BSK IA, BSK 2 <sup>nd</sup> Stage, Bangalore - 700	Offset Printers	2	Orange
Renuka Industries, Srigandha, No. 491/40/1, 39 <sup>th</sup> Cross, 1 <sup>st</sup> Main, 8 <sup>th</sup> Block, Jayanagar, Bengaluru - 560082, Karnataka, India.	Tissue Paper	0.5	Red
Siga Gases Dry Ice, # 192, 3rd Main, Chamarajapet, Bangalore - 5600180	Industrial Gases	1	Red/Green
Plastique Crafts, No.44, Dwaraka, 39 <sup>th</sup> Cross, 8 <sup>th</sup> Block, Jayanagar, Bangalore, Karnataka, India	Precision Plastic, Injection Moulded Components	0.1	Orange/Green
Sri Rukmani Roam Products (P) Ltd., Reg.Off. No.444, 3rd Cross, 8 <sup>th</sup> Main, 3 <sup>rd</sup> Block, Koramangala, Bangalore-5600340	Polyurethane Foam	2	Green
Paragon Plastics, No.12, Sy.No.153, Kodigehalli Vil. Machonalli Gate, Bangalore - 5600910	PP Woven Fabrics	1	Green
Polywood Profiles Pvt. Ltd., No. 57/1, Siruvani Main Road, Theejipalyam Vil.Coimbatore, Tamil Nadu	Extruded PVC Windows and Doors	3	Green

Mahaveer Poly Packs,#126, Industrial Suburb, II Stage, Yeshawanthapura, Bangalore -560022	Polythene Bags	4	Green
Cerebra Lpo India Limited,No.26/4, 'A' Block, 2 <sup>nd</sup> Fl. Rajajinagar Indl.Sub.Bangalore - 5600550	IT/ITES Services	2	
Unitforce Technologies Consulting Pvt. Ltd.,No.30, Honnagangappa Complex,7 <sup>th</sup> CR. Agrahara Dasarahalli, Magadimain Rd, Bangalore560079	IT/ITES, Engineering and Other Professional Service	1	
Uft Beeken Engineering Services Pvt. Ltd., No.30,2 <sup>nd</sup> Fl,7 <sup>th</sup> CR, Gangappa Complex,Ad Halli,Magadi Main Rd, Bangalore-790	Software Engineering and Other Professional Service	2	
Cadem Technologies Pvt. Ltd.,264/75, 36 <sup>th</sup> Cross, 8 <sup>th</sup> Block, Jayanagar, Bangalore 5600700	Software Development Centre	0.2	
Impress India, No.91/2/6, Hongasandra, Begur Main Road, Bangalore - 5600780	Textile Finishing Machines	0.2	Red
Impress Apparel Machines Pvt. Ltd.,No.91.2/6, Hongasandra, Begur Main Road, Bangalore - 5600780	Textile & Printing	0.2	Red

*Annexure II*  
*CETP Standards*



# भारत का राजपत्र

## The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

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पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 1 जनवरी, 2016

का.आ. 4(अ).-- केन्द्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 6 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, पर्यावरण (संरक्षण) नियम, 1986 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात् :-

- संक्षिप्त नाम और प्रारम्भ.—(1) इन नियमों का संक्षिप्त नाम (पर्यावरण) संशोधन नियम, 2015 है।  
(2) ये राजपत्र में प्रकाशन की तारीख को प्रवृत्त होंगे।
- पर्यावरण (संरक्षण) नियम, 1986 की अनुसूची 1 में,-  
(क) क्रम संख्या 41 और उससे संबंधित प्रविष्टियों का लोप किया जाएगा;  
(ख) क्रम संख्या 55 और उससे संबंधित प्रविष्टियों के स्थान पर, निम्नलिखित क्रम संख्या और प्रविष्टियां रखी जाएंगी:-

क्रम संख्या	उद्योग	पैरामीटर	मानक
(1)	(2)	(3)	(4)
"55.	सामान्य बहिःस्त्राव उपचार संयंत्र (सीईटीपी) क. अंतर्गम क्वालिटी मानक		
		प्रत्येक सामान्य बहिःस्त्राव उपचार संयंत्र (सीईटीपी) के लिए, राज्य बोर्ड सामान्य बहिःस्त्राव उपचार संयंत्र (सीईटीपी) तथा स्थानीय आवश्यकताओं और दशाओं की अभिकल्पना के अनुसार साधारण पैरामीटर, अमोनियम - नाइट्रोजन और भारी धातुओं के लिए अंतर्गम क्वालिटी मानक विहित करेगा।	

ख. उपचारित बहिःस्राव क्वालिटी मानक	अधिकतम अनुज्ञेय मान (पीएच और तापमान के सिवाय मिलीग्राम/लीटर में)		
	अंतर्देशीय भूपृष्ठ-जल में	सिंचाई के लिए भूमि पर	समुद्र में
साधारण पैरामीटर			
पीएच	6-9	6-9	6-9
जैव आक्सीजन मांग, बीओडी <sub>3</sub> , 27 <sup>0</sup> सेंटीग्रेड	30	100	100
रासायनिक आक्सीजन मांग (सीओडी)	250	250	250 <sup>*</sup>
कुल निलंबित ठोस पदार्थ (टीएसएस)	100	100	100
नियत विघटित ठोस पदार्थ (एफडीएस)	2100 <sup>*</sup>	2100 <sup>*</sup>	एनएस <sup>*</sup>
<b>विनिर्दिष्ट पैरामीटर</b>			
तापमान, <sup>0</sup> सेंटीग्रेड	परिवेशी जल तापमान के ऊपर 5 <sup>0</sup> सेंटीग्रेड से अधिक नहीं होगा	परिवेशी जल तापमान के ऊपर 5 <sup>0</sup> सेंटीग्रेड से अधिक नहीं होगा	परिवेशी जल तापमान के ऊपर 5 <sup>0</sup> सेंटीग्रेड से अधिक नहीं होगा
तेल और ग्रीज	10	10	10
अमोनियामय नाइट्रोजन	50	एनएस <sup>*</sup>	50
कुल जेलडेहल नाइट्रोजन (टीकेएन)	50	एनएस <sup>*</sup>	50
नाइट्रेट नाइट्रोजन	10	एनएस <sup>*</sup>	50
फास्फेट, पी के रूप में	5	एनएस <sup>*</sup>	एनएस <sup>*</sup>
क्लोराइड	1000	1000	एनएस <sup>*</sup>
सल्फेट एसओ <sub>4</sub> के रूप में	1000	1000	एनएस <sup>*</sup>
फ्लोराइड	2	2	15
सल्फाइट, एस के रूप में	2	2	5
फैनोलिक यौगिक मिश्रण	1	1	5

(सी६एच६ओएच) के रूप में			
योग अवशिष्ट क्लोरीन	1	1	1
जस्त	5	15	15
लौहा	3	3	3
तांबा	3	3	3
त्रिसंयोजक क्रोमियम	2	2	2
मैगनीज	2	एनएस*	2
निकिल	3	एनएस*	3
आर्सेनिक	0.2	एनएस*	0.2
साइनाइड सीएन के रूप में	0.2	एनएस*	0.2
वेनेडियम	0.2	एनएस*	0.2
सीसा	0.1	एनएस*	0.1
हैक्सावैलेंट क्रोमियम	0.1	एनएस*	0.1
सेलेनियम	0.05	एनएस*	0.05
कैडमियम	0.05	एनएस*	0.05
पारा	0.01	एनएस*	0.01
जैव आमापन परीक्षण	उद्योग विनिर्दिष्ट मानकों के अनुसार	उद्योग विनिर्दिष्ट मानकों के अनुसार	उद्योग विनिर्दिष्ट मानकों के अनुसार

एनएस\* विनिर्दिष्ट नहीं है

टिप्पण:

1. \*समुद्र में उपचारित बहिःस्राव का निस्सरण उचित समुद्री मुहाने के माध्यम से होगा। विद्यमान अपतट निस्सरण समुद्री मुहाने में संपरिवर्तित किया जाएगा। उन मामलों में जहां निस्सरण के बिंदु पर समुद्री मुहाना 150 गुणा न्यूनतम आरंभिक तनुकरण का और निस्सारण बिंदु से 100 मीटर दूर किसी बिंदु पर 1500 गुणा न्यूनतम तनुकरण का उपबंध करता है वहां राज्य बोर्ड सीओडी सीमा में छूट दे सकेगा :

परंतु उपचारित बहिःस्राव में रासायनिक आक्सीजन मांग के लिए अधिकतम अनुज्ञेय मान 500 मिलिग्राम/लीटर से अधिक नहीं होगा।

2. \*सामान्य बहिःस्राव उपचार संयंत्र (सीईटीपी) की संघटक यूनिटों द्वारा अधिकतम अनुज्ञेय योगदान नियत विघटित ठोस पदार्थ (एफडीएस) 1000 मिली ग्राम/लीटर होगा। उन मामलों में जहां संघटक यूनिटों द्वारा प्रयोग किए गए कच्चे पानी में नियत विघटित ठोस पदार्थ (एफडीएस) पहले से ही अधिक है (अर्थात् यह 1100 मिली ग्राम/लीटर से अधिक है) वहां उपचारित बहिःस्राव में नियत विघटित ठोस पदार्थ (एफडीएस) के लिए अधिकतम अनुज्ञेय मान राज्य बोर्ड द्वारा तदनुसार उपांतरित किया जाएगा।

3. सिंचाई के लिए भूमि पर उपचारित बहिःस्राव के निस्सारण की दशा में, मृदा और भूजल क्वालिटी पर समाघात सामान्य बहिःस्राव उपचार संयंत्र (सीईटीपी) प्रबंध द्वारा वर्ष में दो बार (मानसून से पूर्व और उसके पश्चात्) मानीटर किया जाएगा। सिंचाई के लिए भूमि पर उपचारित बहिःस्राव और मल जल के संयुक्त निस्सारण के लिए, मलजल के साथ मिश्रण अनुपात राज्य बोर्ड द्वारा विहित किया

	जाएगा।
	4. सेक्टर विनिर्दिष्ट मानकों से चयनित कुछ महत्वपूर्ण सेक्टरों के लिए विनिर्दिष्ट पैरामीटर।
सेक्टर	विनिर्दिष्ट पैरामीटर
टैक्सटाइल	जैव आपन परीक्षण, कुल क्रोमियम, सल्फाइड, फैनोलिक यौगिक मिश्रण
इलेक्ट्रोप्लेटिंग उद्योग	तेल और ग्रीज, अमोनिया, नाइट्रोजन, निकिल, हैक्सावैलेंट क्रोमियम, कुल क्रोमियम, तांबा, जस्त, सीसा, लोहा, कैडमियम, सायनाइड, फ्लोराइड, सल्फाइड, फास्फेट, सल्फेट
चर्म शोधनशाला	सल्फाइड, कुल क्रोमियम, तेल और ग्रीज, क्लोराइड
रंजक और रंजक इंटरमिडिएट	तेल और ग्रीज, फैनोलिक यौगिक मिश्रण, कैडमियम, तांबा, मैगनीज, सीसा, पारा, निकिल, जस्त, हैक्सावैलेंट क्रोमियम, कुल क्रोमियम, जैव-आमापन परीक्षण, क्लोराइड, सल्फेट
जैविक रासायनिक विनिर्माण उद्योग	तेल और ग्रीज, जैव-आमापन परीक्षण, नाइट्रेट, आर्सेनिक, हैक्सावैलेंट क्रोमियम, कुल क्रोमियम, सीसा, साइनाइड, जस्त, पारा, तांबा, निकिल, फैनोलिक यौगिक मिश्रण, सल्फाइड
भेषजी उद्योग	तेल और ग्रीज, जैव-आमापन परीक्षण, पारा, आर्सेनिक, हैक्सावैलेंट क्रोमियम, सीसा, साइनाइड, फैनोलिक यौगिक मिश्रण, सल्फाइड, फास्फेट

[फा.सं. क्यू-15017/18/2014-सीपीडब्ल्यू]

डा. राशिद हसन, सलाहकार

**टिप्पण:** मूल नियम भारत के राजपत्र, असाधारण, भाग II, खंड 3, उपखंड (i) में का.आ. सं. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और तत्पश्चात उनमें निम्नलिखित अधिसूचनाओं के द्वारा संशोधन किए गए :

का.आ. सं. 433(अ), तारीख 18 अप्रैल, 1987; सा.का.नि. सं. 176(अ), तारीख 2 अप्रैल, 1996; सा.का.नि. सं. 97(अ), तारीख 18 फरवरी, 2009; सा.का.नि. सं. 149(अ), तारीख 4 मार्च, 2009; सा.का.नि. सं. 543(अ), तारीख 22 जुलाई, 2009; सा.का.नि. सं. 739(अ), तारीख 9 सितंबर, 2010; सा.का.नि. सं. 809(अ), तारीख 4 अक्टूबर, 2010; सा.का.नि. सं. 215(अ), तारीख 15 मार्च, 2011; सा.का.नि. सं. 221(अ), तारीख 18 मार्च, 2011; सा.का.नि. सं. 354(अ), तारीख 2 मई, 2011; सा.का.नि. सं. 424(अ), तारीख 1 जून, 2011;

सा.का.नि. सं. 446(अ), तारीख 13 जून, 2011; सा.का.नि. सं. 152(अ), तारीख 16 मार्च, 2012; सा.का.नि. सं. 266(अ), तारीख 30 मार्च, 2012; सा.का.नि. सं. 277(अ), तारीख 31 मार्च, 2012; सा.का.नि. सं. 820(अ), तारीख 9 नवंबर, 2012; सा.का.नि. सं. 176(अ), तारीख 18 मार्च, 2013; सा.का.नि. सं. 535(अ), तारीख 7 अगस्त, 2013; सा.का.नि. सं. 771(अ), तारीख 11 दिसंबर, 2013; सा.का.नि. सं. 2(अ), तारीख 2 जनवरी, 2014; सा.का.नि. सं. 229(अ), तारीख 28 मार्च, 2014; सा.का.नि. सं. 232(अ), तारीख 31 मार्च, 2014; सा.का.नि. सं. 325(अ), तारीख 7 मई, 2014; सा.का.नि. सं. 612(अ), तारीख 25 अगस्त, 2014; सा.का.नि. सं. 789(अ), तारीख 11 नवंबर, 2014; और अंत में अधिसूचना का.आ. सं. 3305(अ), तारीख 7 दिसंबर, 2015 द्वारा संशोधन किए गए थे।

## MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

### NOTIFICATION

New Delhi, the 1st January, 2016

**S.O. 4(E).**—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. **Short title and Commencement.**—(1) These rules may be called the Environment (Protection) Amendment Rules, 2015.
  - (2) They shall come into force on the date of their publication in the Official Gazette.
2. In the Environment (Protection) Rules, 1986, in Schedule-I,—
  - (a) the serial number 41 and the entries relating thereto, shall be omitted;
  - (b) for serial number 55 and the entries relating thereto, the following serial number and entries shall be substituted, namely:—

S. No.	Industry	Parameter	Standards		
(1)	(2)	(3)	(4)		
55.	Common Effluent Treatment Plants (CETP)				
	<b>A. Inlet Quality Standards</b>	For each Common Effluent Treatment Plant (CETP), the State Board will prescribe Inlet Quality Standards for General Parameters, Ammonical-Nitrogen and Heavy metals as per design of the Common Effluent Treatment Plant (CETP) and local needs & conditions.			
	<b>B: Treated Effluent Quality Standards</b>		Max. permissible values (in milligram/litre except for pH and Temperature)		
			Into inland surface water	On land for irrigation	Into sea
		<b>General Parameters</b>			
		pH	6 - 9	6 - 9	6 - 9
		Biological Oxygen Demand, BOD <sub>3</sub> , 27 °C	30	100	100 *
		Chemical Oxygen Demand (COD)	250	250	250 *
Total Suspended Solids (TSS)	100	100	100		
Fixed Dissolved Solids (FDS)	2100*	2100*	NS*		

Specific parameters				
Temperature, °C		Shall not exceed more than 5°C above ambient water temperature	Shall not exceed more than 5°C above ambient water temperature	Shall not exceed more than 5°C above ambient water temperature
Oil & Grease		10	10	10
Ammonical –Nitrogen		50	NS*	50
Total Kjeldahl Nitrogen (TKN)		50	NS*	50
Nitrate- Nitrogen		10	NS*	50
Phosphates, as P		5	NS*	NS*
Chlorides		1000	1000	NS*
Sulphates, as SO <sub>4</sub>		1000	1000	NS*
Flouride		2	2	15
Sulphides, as S		2	2	5
Phenolic compounds (as C <sub>6</sub> H <sub>5</sub> OH)		1	1	5
Total Res. Chlorine		1	1	1
Zinc		5	15	15
Iron		3	3	3
Copper		3	3	3
Trivalent Chromium		2	2	2
Manganese		2	NS*	2
Nickel		3	NS*	3
Arsenic		0.2	NS*	0.2
Cyanide, as CN		0.2	NS*	0.2
Vanadium		0.2	NS*	0.2
Lead		0.1	NS*	0.1
Hexavalent Chromium		0.1	NS*	0.1
Selenium		0.05	NS*	0.05
Cadmium		0.05	NS*	0.05
Mercury		0.01	NS*	0.01
Bio-assay test		As per industry-specific standards	As per industry-specific standards	As per industry-specific standards

\*NS-Not specified

**Notes:**

I. \*Discharge of treated effluent into sea shall be through proper marine outfall. The existing shore discharges shall be converted to marine outfalls. In cases where the marine outfall provides a minimum initial dilution of 150 times at the point of discharge and a minimum dilution of 1500 times at a point 100 m away from discharge point, then, the State Board may relax the Chemical Oxygen Demand (COD) limit:

Provided that the maximum permissible value for Chemical Oxygen Demand (COD) in treated effluent shall be 500 milligram/litre.	
2. *Maximum permissible Fixed Dissolved Solids (FDS) contribution by constituent units of a Common Effluent Treatment Plant (CETP) shall be 1000 milligram/litre. In cases where Fixed Dissolved Solids (FDS) concentration in raw water used by the constituent units is already high (i.e. it is more than 1100 milligram/litre) then the maximum permissible value for Fixed Dissolved Solids (FDS) in treated effluent shall be accordingly modified by the State Board.	
3. In case of discharge of treated effluent on land for irrigation, the impact on soil and groundwater quality shall be monitored twice a year (pre- and post-monsoon) by Common Effluent Treatment Plants (CETP) management. For combined discharge of treated effluent and sewage on land for irrigation, the mixing ratio with sewage shall be prescribed by State Board.	
4. Specific parameters for some important sectors, selected from sector-specific standards	
Sector	Specific Parameters
Textile	Bio-assay test, Total Chromium, Sulphide, Phenolic compounds
Electroplating Industries	Oil & Grease, Ammonia-Nitrogen, Nickel, Hexavalent Chromium, Total Chromium, Copper, Zinc, Lead, Iron, Cadmium, Cyanide, Fluorides, Sulphides, Phosphates, Sulphates,
Tanneries	Sulphides, Total Chromium, Oil & Grease, Chlorides
Dye & Dye Intermediate	Oil & Grease, Phenolic compounds, Cadmium, Copper, Manganese, Lead, Mercury, Nickel, Zinc, Hexavalent Chromium, Total Chromium, Bio-assay test, Chlorides, Sulphates,
Organic chemicals manufacturing industry	Oil & Grease, Bio-assay test, Nitrates, Arsenic, Hexavalent Chromium, Total Chromium, Lead, Cyanide, Zinc, Mercury, Copper, Nickel, Phenolic compounds, Sulphides
Pharmaceutical industry	Oil & Grease, Bio-assay test, Mercury, Arsenic, Hexavalent Chromium, Lead, Cyanide, Phenolic compounds, Sulphides, Phosphates.”

[F. No. Q-15017/18/2014-CPW]

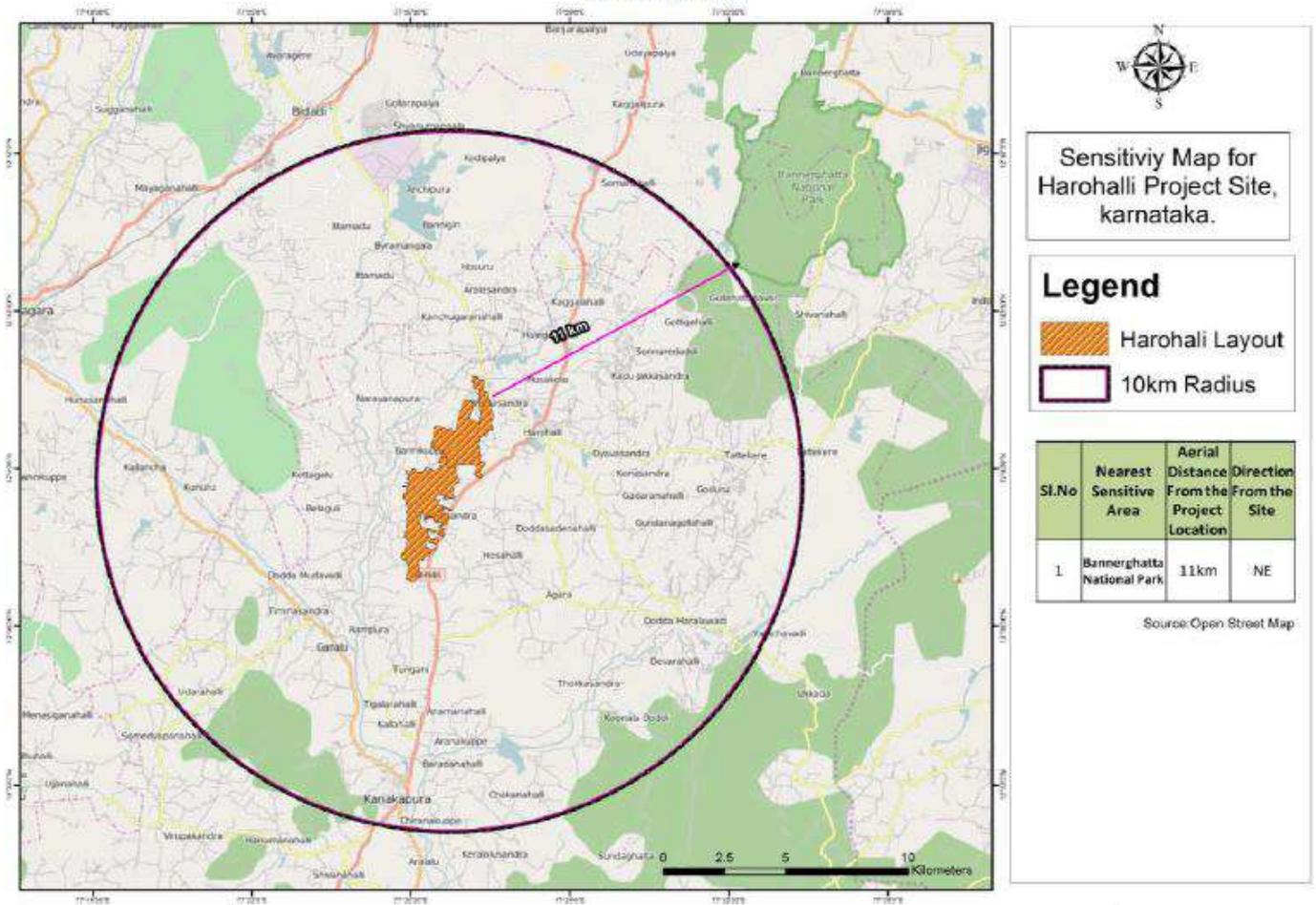
Dr. RASHID HASAN, Advisor

**Note-** The principal rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and subsequently amended *vide* the following notifications:—

S.O. 433(E), dated the 18<sup>th</sup> April 1987; G.S.R. 176(E) dated the 2<sup>nd</sup> April, 1996; G.S.R. 97(E), dated the 18<sup>th</sup> February, 2009; G.S.R. 149(E), dated the 4<sup>th</sup> March, 2009; G.S.R. 543(E), dated the 22<sup>nd</sup> July, 2009; G.S.R. 739(E), dated the 9<sup>th</sup> September, 2010; G.S.R. 809(E), dated the 4<sup>th</sup> October, 2010, G.S.R. 215(E), dated the 15<sup>th</sup> March, 2011; G.S.R. 221(E), dated the 18<sup>th</sup> March, 2011; G.S.R. 354(E), dated the 2<sup>nd</sup> May, 2011; G.S.R. 424(E), dated the 1<sup>st</sup> June, 2011; G.S.R. 446(E), dated the 13<sup>th</sup> June, 2011; G.S.R. 152(E), dated the 16<sup>th</sup> March, 2012; G.S.R. 266(E), dated the 30<sup>th</sup> March, 2012; and G.S.R. 277(E), dated the 31<sup>st</sup> March, 2012; and G.S.R. 820(E), dated the 9<sup>th</sup> November, 2012; G.S.R. 176(E), dated the 18<sup>th</sup> March, 2013; G.S.R. 535(E), dated the 7<sup>th</sup> August, 2013; G.S.R. 771(E), dated the 11<sup>th</sup> December, 2013; G.S.R. 2(E), dated the 2<sup>nd</sup> January, 2014; G.S.R. 229 (E), dated the 28<sup>th</sup> March, 2014; G.S.R. 232(E), dated the 31<sup>st</sup> March, 2014; G.S.R. 325(E), dated the 07<sup>th</sup> May, 2014, G.S.R. 612(E), dated the 25<sup>th</sup> August, 2014; G.S.R. 789(E), dated the 11th November, 2014 and lastly amended *vide* notification S.O. 3305(E), dated the 7th December, 2015.

EIA Report for the Combined Industrial Area (Phase II & III), Harohalli (V), Kanakapura (T), Ramnagara (D), Karnataka.

Figure 5.1  
Sensitivity Map



**BEFORE THE HON'BLE NGT (SZ),  
CHENNAI BENCH**

**Appeal No. 49 of 2021**

Rajesh Ghantayath

: Appellant

Vs.

Union of India, MoEF & CC , New Delhi  
& Others

: Respondents

**REPLY STATEMENT OF  
KIADB (R5)**

**M/s. B. Dhanaraj  
Counsel for Respondent No. 5**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
CHENNAI.

APPEAL No.49/2021 (SZ)

Rajesh Ghantayath

Applicant

Versus

Union of India & Others

Respondent

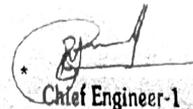
**VAKALAT**

We, **Karnataka Industrial Areas Development Board (KIADB)**, the 5<sup>th</sup> Respondent in the above appeal, represented by **Shri. B.K Pavithra (Chief Engineer)**, do hereby appoint and retain **M/s. B. Dhanaraj, Deepa Mariappan, Mohammad Umar K, Vinod.D, Advocates** to appear for us in the above Appeal/Miscellaneous Petition and to conduct and prosecute or defend the same and all proceedings that may be taken in respect of any application for execution of any decree or order passed therein. We empower our Advocate/s to appear in all miscellaneous proceedings in the above suit or application or matter till all decree or order are fully satisfied or adjusted and in all appeals thereto whether, in suit, application, interlocutory application, execution petitions and applications in execution till they are finally disposed of in this court and to obtain the return of documents and draw moneys that might be payable to us in the said suit or application or matter. They are also authorized to depute other counsels to act on their behalf.

Dated at Bangalore on this the 18<sup>th</sup> day of October 2021

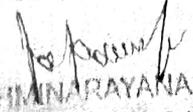
*Executed Before Me*

I certify that the contents of this Vakalat were read out and explained In my presence to the Executant who appeared Perfectly to understand the same and made his / their signature in my presence



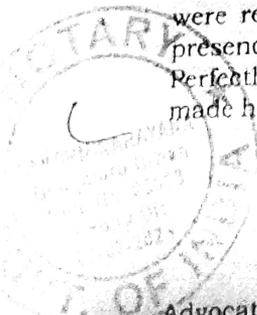
Chief Engineer-1  
Karnataka Industrial Areas Development Board  
Off: # 49, 5th Floor, East Wing, Khaniya Bhavan,  
Race Course Road, Bengaluru-560 00.

"ATTESTED BY ME"

 18/10/2021  
LAKSHMINARAYANA, BA LLB

Advocate & Notary Public  
GOVT. OF INDIA  
S.No 9035

#18, TERTIUM, 2ND GLOOR  
Near by ...  
Bengaluru ...



Advocate:

COUNSEL FOR RESPONDENT